



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)(Suo Moto)/8/2018</a> WITH SEPARATE AFFIDAVIT FILES AND REPORT FILE, TOTAL- FOUR FILES	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
2	<a href="#">PIL(Suo Moto)/6/2023</a>	XXXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
3	<a href="#">I.A.(Civil)/3473/2024</a> in WA/4993/2024	ABC/476 OM PRAKASH RAUT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM
	<b>WITH</b> <a href="#">WA/4993/2024</a> (Filing Number)	ABC/476 OM PRAKASH RAUT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MS. T SOM	
4	<a href="#">I.A.(Civil)/3544/2024</a> in WA/12646/2024	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU SC, G U SC, FINANCE
	<b>WITH</b> <a href="#">WA/12646/2024</a> (Filing Number)	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA	
5	<a href="#">I.A.(Civil)/3706/2024</a> CAVT. NO.103220/24,N FIXED in WA/13671/2024	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. Y DOLOI SC, AG MR. M PHUKAN(R-1) MR. P K BORDOLOI MR A N SARMAH(R-1) FOR CAVEATOR

	<b>WITH</b> <a href="#">WA/13671/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
	<b>WITH</b> <a href="#">I.A.(Civil)/13674/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
6	<a href="#">I.A.(Civil)/3996/2024</a> FIXED in WA/13565/2024	THE UNION OF INDIA AND ORS <b>Versus</b> HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA	MR. S K MEDHI	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA
	<b>WITH</b> <a href="#">WA/13565/2024</a> (Filing Number)	The Union of India <b>Versus</b> Head Constable General Duty Madhab Namasudra	SANJAY KUMAR MEDHI	
7	<a href="#">I.A.(Civil)/503/2025</a> in WA/226/2025	BANJIT DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/226/2025</a> (Filing Number)	BANJIT DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS H	MR. K PAUL	
8	<a href="#">I.A.(Civil)/512/2025</a> in WA/1506/2025	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	GA, ASSAM
	<b>WITH</b> <a href="#">WA/1506/2025</a> (Filing Number)	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	BABUL HUSSAIN	
9	<a href="#">I.A.(Civil)/569/2025</a> in WA/14349/2024	THE STATE OF ASSAM <b>Versus</b> NANDITA ROY GOHAIN	MR. D K SARMAH	MR D KALITA FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/14349/2024</a> (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE SECRETARY <b>Versus</b> NANDITA ROY GOHAIN	MR. DHARMENDRA KUMAR SARMAH	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
10	<a href="#">WA/424/2024</a>	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR	MR. I H SAIKIA (r-5) MR. B BORAH (r-5) MR. K KALITA (r-5) MR K KASHYAB (r-5) MS L HMAR (r-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/3944/2024</a> in WA/424/2024	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR	MR. I H SAIKIA (r-5) MR. B BORAH (r-5) MR. K KALITA (r-5) MR K KASHYAB (r-5) MS L HMAR (r-5)
11	<a href="#">WA/436/2024</a>	RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR K MAINUDDIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/4068/2024</a> in WA/436/2024	RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. M KHAN MS J AKTAR K MAINUDDIN	
12	<a href="#">PIL/18/2025</a>	ROHIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. W SHARMA	GA, ASSAM

13	<a href="#">WA/53/2025</a>	BIJOY BARLA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR	SC, PCB
14	<a href="#">WA/76/2025</a>	RUPA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P MAHANTA MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/651/2025</a> in WA/76/2025	RUPA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM
15	<a href="#">WA/77/2025</a>	RANJAN KUJMAR NEOG <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND ORS	MR. P MAHANTA MS. M BORGOHAIN M DAS	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
16	<a href="#">PIL/41/2024</a>	ASSAM PUBLIC WORKS AND 3 ORS <b>Versus</b> STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC. AGRICULTURE SC, REVENUE
17	<a href="#">WA/266/2024</a>	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PARAN JYOTI SAIKIA AND 2 ORS.	MR. N DEKA MR. K P PATHAK	MR. M HUSSAIN(R-1) MR. K KALITA(R-1) MR. LENTSO(R-1) MS G SWAMI(R-1)
18	<a href="#">WA/14/2025</a>	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	
19	<a href="#">PIL/17/2025</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE	MR P BORBORUAH PETITIONER IN PERSON	GA, AP SC, FOREST GA, NAGALAND
20	<a href="#">WA/19/2025</a>	NO 119880274 BEX CT MD KAJI SAFIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. K K PARASAR (C.G.C)
21	<a href="#">WA/71/2025</a>	SRI KUNTI BARUAH SAIKIA AND 240 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. H ALI	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
22	<a href="#">WP(C)/5572/2023</a> FIXED	ALL ASSAM STAMP VENDORS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	MR C BARUAH (R 6) GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
23	<b>WITH</b> <a href="#">PIL/74/2023</a>	DHANU RAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
24	<a href="#">WA/220/2024</a>	THE GAUHATI HIGH COURT AND 2 ORS <b>Versus</b> HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
25	<a href="#">WA/400/2024</a>	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/3666/2024</a> in WA/400/2024	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
26	<b>WITH</b> <a href="#">WA/401/2024</a>	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3670/2024</a> in WA/401/2024	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. M MAHANTA(FOR CAVEATOR) SC. FOREST
27	<a href="#">WA/414/2024</a>	NEELAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY(R-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R- 9,10,11) MR. M K SARMA(R-8) MR. M DAS(R-7) MR. A DAS (R-7) MS. P BORAH(R-9,10,11) MR G DAS(R-8) B KRISHNA (R-8) MR S.K. KASHYAP(R-8)
28	<a href="#">WP(C)/4628/2024</a>	UNION OF INDIA <b>Versus</b> PIJUSH NAHA	MR. B CHAKRAVARTY	MR M CHANDA MR S CHOUDHURY MS R MEDHI
29	<b>WITH</b> <a href="#">WP(C)/4528/2023</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
30	<a href="#">WA/430/2024</a> CAVT. NO.12482024,117800012472024,117800012322/024, FIXED	JARPL JPW DMC <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. FOR CAVEATOR SC, COAL INDIA
	<b>WITH</b> <a href="#">I.A.(Civil)/3986/2024</a> in WA/430/2024	JARPL JPW DMC <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. SC, COAL INDIA FOR CAVEATOR
31	<a href="#">WP(C)/2401/2024</a>	KANAK DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
<b>HEARING</b>				
32	<a href="#">WP(C)/6525/2016</a> CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.

33	<a href="#">WA/91/2019</a> WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR <b>Versus</b> SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B CHOUDHURY, ADV. FOR AGRICULTURE DEPARTMENT MR. B PRASAD
34	<a href="#">WA/47/2020</a> CAVT. NO.1322/2019 FIXED	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/786/2020</a> in WA/47/2020	DR. POJUL LOYING <b>Versus</b> SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
35	<b>WITH</b> <a href="#">WA/285/2019</a>	SMTI. PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR ( R-7) MR. A BARKATAKI MR. M MAHANTA ( R-7) MR. M MAHANTA ( R-7) MR. M MAHANTA ( R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA ( R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
36	<b>WITH</b> <a href="#">WA/54/2020</a>	SMTI PAPORI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
37	<a href="#">WA/54/2022</a> CAVT. NO.09322/021,	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
38	<b>WITH</b> <a href="#">WA/307/2021</a>	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
39	<a href="#">PIL/56/2023</a> FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC,SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025

11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1847/2024</a>	GAURANGA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HEALTH
2	<a href="#">WP(C)/6976/2024</a>	M/S. R.B. ENTERPRISES <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
3	<a href="#">Cont.Cas(C)/73/2025</a> B/O	GUWAHATI METRO TRANSPORT ASSOCIATION <b>Versus</b> MEGHA NIDHI DAHAL AND 4 ORS.	MR. T K MISRA DIPTI CHAKRAVARTY MR. A. GAYAN	
4	<a href="#">Cont.Cas(C)/134/2025</a>	MIHIR DEKA @ MIHIR CH DEKA <b>Versus</b> SWARNA MOHAN RABHA AND ANR	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	
5	<a href="#">Cont.Cas(C)/135/2025</a>	BISHNULAL DAS <b>Versus</b> PRASANTA BORKAKATI, ACS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	
6	<a href="#">Cont.Cas(C)/136/2025</a>	BHABA KANTA NATH <b>Versus</b> SWARNA MOHAN RABHA	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	
7	<a href="#">Cont.Cas(C)/141/2025</a> B/O	SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> KHANINDRA CHOUDHURY	MR S BORTHAKUR MR. D GOGOI	
8	<a href="#">WP(C)/438/2025</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	SC. WATER RESOURCE DEPTT.
9	<a href="#">WP(C)/478/2025</a>	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
10	<a href="#">WP(C)/794/2025</a>	SAURAV KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	DY.S.G.I.

11	<b>WITH</b> <a href="#">WP(C)/271/2025</a>	SAURAV KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	MRS. A GAYAN DY.S.G.I.
12	<a href="#">WP(C)/895/2025</a>	M/S MACROCOSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM
13	<a href="#">WP(C)/996/2025</a> FIXED	M/S TUNU MIA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
14	<a href="#">WP(C)/1069/2025</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMAH	SC, PWD ROAD
15	<a href="#">WP(C)/1331/2025</a>	HIRAK JYOTI NATH <b>Versus</b> THE STATE OF ASSAM,	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM
16	<a href="#">WP(C)/1332/2025</a>	SATYABRATA DEY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, K A A C
17	<a href="#">WP(C)/1334/2025</a>	SARAWGI PETROLEUM AGENCY <b>Versus</b> THE BODOLAND TERRITORIAL AREA	MR D KHAN MS V V THANYU	GA, ASSAM SC, BTC
18	<a href="#">WP(C)/1335/2025</a>	MD ABDUL KADER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M MEDHI MD. I HUSSAIN	SC, CO OP GA, ASSAM
19	<a href="#">WP(C)/1347/2025</a>	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANAR	SC, HEALTH SC, FINANCE DEPTT. SC, PWD
<b>ADMISSION</b>				
20	<a href="#">WP(C)/154/2018</a> CAVT. NO.1586/2017	AJUPA BIBI @ AJUPA BEGUM and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. A ROSHID MR. M U MONDAL MR. M HUSSAIN MD. I H KHAN	MR G P BHOWMIK, SR.ADV. GA, ASSAM MR. P K ROYCHOUDHURY MR. D BARUAH (R6, R7) MR. R C DAS MS. S SARMA (R6, R7) MR. D MAZUMDAR (R6, R7) MS. P BURAGOHAIN MR S C DAS MR. A I Ali (R6, R7) MR. S BISWAS (R6, R7) MS P CHETIA MR V KUNDU MS D DEVI (R6, R7)
21	<a href="#">WP(C)/879/2018</a>	CONERGY ENERGY SYSTEMS (INDIA) PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F K R AHMED MR. A RAHMAN MS A AHMED	SC, A E D A GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MR. P BORDOLOI
22	<a href="#">WP(C)/1452/2018</a>	SHIVENDRA KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR J C GAUR MR. R GOUR MS. M GAUR MR. K DEB	MR. S K MEDHI (CGC) MR. R GOSWAMI (R5) Mukesh Sharma (R-2,3,4) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5) MS F RAHMAN (R- 2,3,4) ASSTT.S.G.I.
23	<a href="#">WP(C)/7093/2023</a> FIXED	M/S APEEJAY TEA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
24	<a href="#">WP(C)/1386/2024</a> B/O	SAHIL AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD



25	<a href="#">WP(C)/4177/2024</a> FIXED	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
	<b>WITH</b>			
26	<a href="#">WP(C)/4349/2024</a>	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
27	<a href="#">WP(C)/5088/2024</a>	BINOD DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	SC, IRRIGATION SC, FINANCE
28	<a href="#">WP(C)/5166/2024</a> FIXED	ASHOK BHATTACHARJEE <b>Versus</b> REGISTRAR OF COOPERATIVE SOCIETIES, GOVT. OF ASSAM AND 2 ORS	MR P CHOWDHURY MR D TALUKDAR	SC, CO OP MR. P K ROY (R-3) MR. S K CHAKRABORTY(R-3) MRS. A CHAKRABORTY(R-3) MS S DAS (R2) R BHOWAL (R2)
29	<a href="#">WP(C)/5168/2024</a>	M/S J K TRADE AND COMMERCE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	MR. N J GOGOI SC, AGRI. DEPARTMENT
30	<a href="#">WP(C)/5824/2024</a> FIXED	BISHWAJIT CHANDA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM
31	<a href="#">WP(C)/6070/2024</a> FIXED	M/S G.S.L. ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
32	<a href="#">WP(C)/6226/2024</a> FIXED	DIPTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P DAS MR. V N UPADHYAY MS P MISHRA	GA, ASSAM
33	<a href="#">WP(C)/6826/2024</a> FIXED	JAKIR HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/6859/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/6861/2024</a> FIXED	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/6869/2024</a> FIXED	M/S ANAM ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	<a href="#">WP(C)/6893/2024</a> FIXED	DESHIRING KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI	SC, AGRI. DEPARTMENT SC, N C HILLS
38	<a href="#">WP(C)/6926/2024</a> FIXED	M/S ARIHANT STORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/203/2025</a> FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
		<b>ORDERS</b>		
40	<a href="#">Cont.Cas(C)/426/2019</a>	AAP INDUSTRIES (PVT) LTD. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MS KEWI MR D KHAN	

41	<a href="#">Cont.Cas(C)/650/2019</a>	JAGEN BASUMATARY <b>Versus</b> ABINASH PURUSHOTTAM JOSHI AND 5 ORS.	MR. T DEURI MR. K BASUMATARY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MR A TALUKDAR
42	<a href="#">Cont.Cas(C)/670/2019</a>	PRINCE GOYEL <b>Versus</b> NIKUMONI BHUYAN AND ANR.	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	MRS. D DAS BARMAN (R1) MR. S BORTHAKUR (R2) MS. P CHUTIA (R1)
43	<a href="#">Cont.Cas(C)/697/2019</a>	DIMBESWAR DAS <b>Versus</b> Sri Naren Chandra Basumatary and anr	MR A KALITA MR. M MAHANTA MR. P K MUNIR	
44	<a href="#">Cont.Cas(C)/642/2022</a> FIXED	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
45	<a href="#">Cont.Cas(C)/643/2022</a> FIXED	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (R-2)
46	<a href="#">Cont.Cas(C)/663/2022</a> FIXED	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. S BORA(r-2) MR. S R RABHA(r-2)
47	<a href="#">Cont.Cas(C)/669/2022</a> FIXED	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. D SAIKIA(R-2) MR. B CHOUDHURY MS. R B BORA(R-2) MR P NAYAK
48	<a href="#">Cont.Cas(C)/751/2022</a>	PRAFULLA BRAHMA <b>Versus</b> ANURAG GOEL, IAS AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-3) MS. R B BORA(R-3) MR. S BORA(R-3)
49	<a href="#">Cont.Cas(C)/775/2022</a>	MANJU DAIMARI <b>Versus</b> AKASH DEEP, IAS AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
50	<a href="#">Cont.Cas(C)/365/2024</a> FIXED	BASU DEV BISWAS <b>Versus</b> PRASANTA BORKAKATI	MR. H ALI B BARMAN	MR P SHARMAH
51	<a href="#">Cont.Cas(C)/375/2024</a> FIXED	IMAN UDDIN <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA
	<b>WITH</b>			
52	<a href="#">Cont.Cas(C)/369/2024</a>	GOPI SINHA <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA
	<b>WITH</b>			
53	<a href="#">Cont.Cas(C)/373/2024</a>	NIRMAL KANTI DEB <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
	<b>WITH</b>			
54	<a href="#">Cont.Cas(C)/386/2024</a>	ABDUL HAMID <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. J HANDIQUE MR. A BHATTACHARYYA
	<b>WITH</b>			
55	<a href="#">Cont.Cas(C)/534/2024</a>	JAINUL HAQUE <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. N HAQUE MR K UDDIN MR. A K AZAD	
56	<a href="#">WP(C)/6814/2024</a> FIXED	NITUSING BORGAYARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC

**WITH**  
[I.A.\(Civil\)/680/2025](#)  
**in** WP(C)/6814/2024

NITUSING BORGAYARY  
**Versus**  
THE BODOLAND TERRTORAL COUNCIL  
AND ORS

MR G BAISHYA

SC, BTC

57 **WITH**  
[WP\(C\)/5736/2024](#)

NITUSING BORGAYARY  
**Versus**  
THE BODOLAND TERRITORIAL COUNCIL  
AND 4 ORS

MR G BAISHYA  
MR I AHMED  
K BANIK

J U AHMED (R-5)  
MR S A REEYAZ(R-5)  
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./668/2025</a>	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./669/2025</a>	PURUSHOTAM CHATURBEDI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
3	<a href="#">Bail Appln./670/2025</a>	RAJESH PAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
4	<a href="#">Bail Appln./671/2025</a>	MD. SOHIDUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./674/2025</a>	RAHUL BRAHMA <b>Versus</b> THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA	PP, ASSAM
6	<a href="#">Bail Appln./677/2025</a>	JAHIRUL ISLAM CHOUDHURY <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI
<b>MOTION</b>				
7	<a href="#">AB/518/2025</a> FIXED	ABJALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./3687/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIBEK SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
9	<a href="#">Bail Appln./3868/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAMLESH KUMAR <b>Versus</b> THE UNION OF INDIA	MR G J SAIKIA J SINGPHO S K DAS	SC, NCB
10	<a href="#">Bail Appln./3901/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PAPPU KUMAR SAHANI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB

11	<a href="#">Bail Appln./417/2025</a> FIXED	SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
12	<a href="#">Bail Appln./436/2025</a> FIXED	ARIFUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<b>WITH</b>				
13	<a href="#">Bail Appln./393/2025</a>	DEWAN AZLAN HARIZ <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
<b>WITH</b>				
14	<a href="#">Bail Appln./458/2025</a>	LOTFUR RAHMAN @ ROCKY <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
15	<a href="#">Bail Appln./577/2025</a> FIXED	SRI PARAMA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM

**BAIL HEARING**

16	<a href="#">AB/301/2025</a> FIXED	SRI LOKESWAR GOYARI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANDAKAR MR. J P GOGOI	PP, ASSAM
17	<a href="#">AB/380/2025</a> WITH OFFICE NOTE, FIXED	ROKIBUL ISLAM @ RAKIBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
18	<a href="#">AB/464/2025</a> FIXED	HASMOD ALI @ HASH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

**ORDERS**

19	<a href="#">Review.Pet./65/2024</a> IN WP(C)/7913/2019 (D/O)	JEUTI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R GOSWAMI MS. S BORA MR. H KALITA MS N DEVI MS S DAS MR. P BORAH	GA, ASSAM MR. S C BISWAS (R-3) MS. U NANDA(R-3) MS. J GHOSH(R-3) SC, SEC. EDU.
20	<a href="#">I.A.(CrI.)/192/2025</a> in Bail Appln./121/2025	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	U U KHAN	PP, ASSAM
<b>WITH</b>				
	<a href="#">Bail Appln./121/2025</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025

10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/531/2024</a>	SHAHABUDDIN SHEIKH <b>Versus</b> B. K. AGARWAL	MR. R ALI MR M Z SHAH	
2	<a href="#">WP(C)/1048/2024</a>	RAJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
3	<a href="#">WP(C)/4377/2024</a> FIXED	SH. G. KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
4	<a href="#">WP(C)/5327/2024</a>	MD. JAHEER ABBAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	SC, APDCL
5	<a href="#">WP(C)/5367/2024</a>	AKHIL AKHOURI <b>Versus</b> THE UNION OF INDIA AND ANR	MR D BANERJEE MR P R SARMA	MR. R K D CHOUDHURY ( DEPUTY SOLICITOR GENERAL OF INDIA) MR. R K D CHOUDHURY ( DEPUTY SOLICITOR GENERAL OF INDIA) DY.S.G.I.
6	<a href="#">WP(C)/6484/2024</a>	MD. TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
7	<a href="#">WP(C)/6878/2024</a>	RUDRA KANTA MAHANTA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MRS. R DEVI (C.G.C) DY.S.G.I. SC. BOKAJAN CEMENT CORPN.
8	<a href="#">WP(C)/7025/2024</a>	TUNU BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG MR. S K MEDHISC, AG (A AND E) SC, SOIL CONSERVATION DEPTT. SC, FINANCE DEPTT.
9	<a href="#">WP(C)/41/2025</a> WITH OFFICE NOTE	NO. 121014069 EX CONSTABLE/GD NIRAJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. B CHAKRAVARTY(C.G.C) DY.S.G.I.

10	<a href="#">Cont.Cas(C)/91/2025</a>	SAIBAL SHOBHAN DEB <b>Versus</b> DOMBARU SAIKIA	MR. N DHAR MR. T U LASKAR MS. U BARUAH	
11	<a href="#">Cont.Cas(C)/129/2025</a>	P J MOHANA PANICKER AND 34 ORS. <b>Versus</b> GIRIDHAR ARMANE AND 2 ORS.	MRS. R BORAH MR. D BORAH	
12	<a href="#">Cont.Cas(C)/130/2025</a>	CHAYNA BEGUM BARBHUIYA <b>Versus</b> BIRAJ TALUKDAR AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	
13	<a href="#">WP(C)/1321/2025</a>	GABRIEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, AG SC, GAD SC, FINANCE
14	<a href="#">WP(C)/1323/2025</a>	PREMODA HAZARIKA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	SC, AG (A AND E) SC, CO OP GA, ASSAM
15	<a href="#">WP(C)/1330/2025</a>	KAJU DAS BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A Y CHOUDHURY I HASHMI MR. T A CHOUDHURY J NABI	GA, ASSAM SC, AG
16	<a href="#">WP(C)/1333/2025</a>	KISHAN YADAV <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
17	<a href="#">WP(C)/1337/2025</a>	RENU KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS A BORAH	DY.S.G.I. SC, FINANCE DEPTT.
18	<a href="#">WP(C)/1345/2025</a>	NO. 901739458 CT/GD BALKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
19	<a href="#">WP(C)/1349/2025</a>	MD. BAHARUL ISLAM BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH R BHUYAN	SC, P AND R.D. GA, ASSAM
20	<a href="#">WP(C)/1350/2025</a>	SRI BIMAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, HEALTH AND F W
<b>ADMISSION</b>				
21	<a href="#">WP(C)/7172/2017</a>	DHANANJOY BASUMATARY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.S BORA MS.B DAS	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
22	<a href="#">WP(C)/526/2018</a>	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR. M P HAZARIKA	GA, ASSAM MR. M R ADHIKARI (SC, SOIL CONSERVATION DEPT.)
23	<a href="#">WP(C)/7521/2018</a>	ANANTA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	GA, ASSAM SC, HEALTH
24	<a href="#">WP(C)/7527/2018</a>	APURBA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SINGHA	GA, ASSAM SC, HEALTH
25	<a href="#">WP(C)/1976/2023</a>	CONSTABLE/FIRE NO. 065140033 DHIREN KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR D DEKA	MR. B DEKA DY.S.G.I.
26	<a href="#">WP(C)/2161/2023</a>	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	SC, ELEM. EDU



	<b>WITH</b> <a href="#">I.A.(Civil)/1177/2024</a> in WP(C)/2161/2023	THE STATE OF ASSAM, <b>Versus</b> ABU TAHER AHMED	RAJESH MAZUMDAR	MR DEBA SARMAH
27	<a href="#">WP(C)/3011/2023</a>	MALATI PEGU AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	GA, ASSAM SC, HEALTH AND F W SC, FINANCE
28	<a href="#">WP(C)/3014/2023</a>	BIKRAM TOKBI <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N J KHATANIAR A. K. KANU	SC, K A A C SC, HEALTH
29	<a href="#">WP(C)/3346/2023</a>	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P AND R.D. GA, ASSAM
30	<a href="#">WP(C)/102/2024</a>	JOYMATI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
31	<a href="#">WP(C)/1500/2024</a> FIXED	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
32	<a href="#">WP(C)/3601/2024</a> FIXED	SANDEEP BAIDYA AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
33	<b>WITH</b> <a href="#">WP(C)/3725/2024</a>	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
	<b>WITH</b> <a href="#">I.A.(Civil)/3117/2024</a> in WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
34	<a href="#">WP(C)/6110/2024</a> FIXED	BAIKUNTHA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
35	<a href="#">WP(C)/459/2025</a> FIXED	SHRI BINAY KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 OTHERS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	SC, AG (A AND E) SC, HEALTH AND F W SC, FINANCE
36	<a href="#">WP(C)/626/2025</a> FIXED	MANU BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K DEORI MS. SOMILA	DY.S.G.I.
37	<a href="#">WP(C)/843/2025</a> FIXED	SHRI ASHIM KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY J MEDHI	SC, PWD ROAD
38	<a href="#">WP(C)/845/2025</a> FIXED	ABU TAHER LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY J MEDHI	SC, PWD ROAD
		<b>ORDERS</b>		
39	<a href="#">Cont.Cas(C)/581/2016</a>	LAKSHESWAR TALUKDAR <b>Versus</b> AJAY SHANKAR TIWARI and ORS	DR.B AHMED MS.M DAS MR. B SHARMA MR.B DAS S HUSSAIN N TALUKDAR MS.M DAS	MR.B PATHAK(R-3) MR.R THADANI(R-3)

40	<a href="#">Cont.Cas(C)/50/2019</a>	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR. <b>Versus</b> MANALISA GOSWAMI and ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S BORA MS J RAJKUMARI
41	<a href="#">Cont.Cas(C)/556/2019</a>	JAFAR ALI <b>Versus</b> PRASANTA DUTTA AND ANR.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	
42	<a href="#">Cont.Cas(C)/606/2019</a>	MOLOY BHUSHAN CHAKRABORTY <b>Versus</b> RAJESH PRASAD	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
43	<a href="#">Cont.Cas(C)/275/2020</a>	MANJU BIBI <b>Versus</b> MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR D KALITA (R-4,5) MR. D NATH (R-4,5)
44	<a href="#">Cont.Cas(C)/504/2021</a>	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MR. R MAZUMDAR MS K TALUKDAR MS. K MALAKAR MR. D DEKA MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
45	<a href="#">Cont.Cas(C)/80/2022</a>	PADMESWAR DEKA <b>Versus</b> DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
46	<a href="#">Cont.Cas(C)/155/2023</a> B/O	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH AND F W
47	<a href="#">WP(C)/327/2024</a>	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
48	<a href="#">Cont.Cas(C)/339/2024</a>	KIRAN BHUYAN AND ORS <b>Versus</b> ARUNA RAJORIA IAS AND ORS	MR T DAS R. CHAUHAN	MR. B GOGOI (R-3) MR A CHALIHA (R-3)
49	<a href="#">WP(C)/1963/2024</a>	ASHRAFUL ALOM @ UBC NO. 92 ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S P DAS MS C BORA	GA, ASSAM
50	<a href="#">WP(C)/6320/2024</a> B/O	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/736/2025</a> FIXED	HIMAGSHU PATHAK <b>Versus</b> INDIAN OIL COPORATION LTD AND 3 ORS	MR J C GAUR U AGARWAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/113/2025</a> FIXED	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b> <a href="#">I.A.(Civil)/71/2025</a> in <a href="#">WP(C)/113/2025</a>	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/1327/2025</a>	ABDUL GAFUR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/1346/2025</a>	HASNA KHATUN ALIAS HASENA KHATOON <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>			
4 <a href="#">WP(C)/3025/2018</a> WITH LCR	MD. SAMSUL HOQUE AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MR. B RAHMAN MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
5 <a href="#">WP(C)/3610/2018</a> WITH LCR	RAM BABU BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
6 <a href="#">WP(C)/3705/2018</a> WITH LCR	MEHERJAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MR. K U AHMED SC, ECI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

7	<a href="#">WP(C)/3783/2018</a> WITH LCR	LALU SHEIKH @ MALU SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. M H TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/3793/2018</a> WITH LCR	RAIJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	<a href="#">WP(C)/3918/2018</a> WITH LCR	HAMIDA KHATUN @ HAMIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR H J TAMULI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/3926/2018</a> WITH LCR	HASNA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M CHOUDHURY MR. S ISLAM MR A HAWARI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/5569/2018</a> WITH LCR	LATIFAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/5571/2018</a> WITH LCR	ALI HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	<a href="#">WP(C)/5639/2018</a> WITH LCR	MD. RAFIQU L ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. S BHUYAN MR. A MOBARAQUE	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6AND7) MRS A VERMA
14	<a href="#">WP(C)/5640/2018</a> WITH LCR	SABJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	<a href="#">WP(C)/5686/2018</a> WITH LCR	BASER ALI @ BASAR ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A B SIDDIQUE MR B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/5695/2018</a> WITH LCR	MARIYOM BEGUM @ MORIOM BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/5716/2018</a> WITH LCR	OMAR ALI <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

18	<a href="#">WP(C)/5783/2018</a> WITH LCR	MARIAM KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/5807/2018</a> WITH LCR	FASIOR RAHMAN @ FASIYAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. T MOHAMMAD	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/5958/2018</a> WITH LCR	SAKINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
21	<a href="#">WP(C)/5963/2018</a> WITH LCR	NARAYAN BARMAN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR. A DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/6161/2018</a> WITH LCR	MOHIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. K R ISLAM MR. I U CHOWDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/6309/2018</a> WITH LCR	MD. ANAR UJAMAL AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/6345/2018</a> WITH LCR	SAIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	<a href="#">WP(C)/6348/2018</a> WITH LCR	AJED ALI @ WAJED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS. M DEORI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">WP(C)/6352/2018</a> WITH LCR	AKLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/6394/2018</a> WITH LCR	RAKHAL BISWA SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS. N D SARMA MR. J BRAHMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	<a href="#">WP(C)/1552/2019</a> B/O, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	<a href="#">WP(C)(Suo Moto)/1/2023</a> WITH LCR	XXXXXX <b>Versus</b> IN RE- MD. ABDUL JABBAR @ JABBAR ALI	MR H K DAS SC, GHC	

30	<b>WITH</b> <a href="#">WP(C)/5407/2019</a>	NAZRUL HAQUE @ NURJUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	<a href="#">WP(C)/67/2023</a> WITH LCR	ASRAF ALI @ ASRAF ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/193/2023</a> WITH LCR	SHAIJUDDIN @ SAIJUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/1825/2023</a> WITH LCR	BANI BALA DAS @ BARNI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
34	<a href="#">WP(C)/2736/2023</a> WITH LCR	TOMSER ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/5112/2023</a> WITH LCR	SAMIR DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S PARASHAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/87/2025</a> FIXED, WITH LCR	KADIR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR A U AHMED (R-8) MS. H SARMA(R-8) DY.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/554/2025</a> FIXED, WITH LCR	SOHRAB ALI ALIAS SORAF ALI ALIAS SORAP ALI MANDAL ALIAS MD SHORHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	<a href="#">WP(C)/610/2025</a> FIXED, WITH LCR	BIKALA KHATUN @ BIMALA KHATUN, <b>Versus</b> THE UNION OF INDIA AND ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	<a href="#">WP(C)/635/2025</a> FIXED, WITH LCR-TWO FILES	ROKMAN KHAN <b>Versus</b> THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	<a href="#">WP(C)/639/2025</a> FIXED	MADHUMALA KHATUN @ MODHUMALA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
41	<a href="#">Review.Pet./173/2022</a> WITH LCR, IN WA/394/2016 (D/O)	KHUDEJA KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

42	<a href="#">WA/366/2024</a> CAVT. NO.08822/024, FIXED, WITH OFFICE NOTE	THE COMPETITION COMMISSION OF INDIA AND 2 ORS <b>Versus</b> STAR CEMENT LTD	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
43	<b>WITH</b> <a href="#">WA/367/2024</a> CAVT. NO. 08832/024,	THE COMPETITION COMMISSION OF INDIA AND 2 ORS <b>Versus</b> STAR CEMENT LTD AND 2 ORS	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
44	<a href="#">I.A.(Civil)/4038/2024</a> WITH LCR <b>in</b> WP(C)/5080/2024	BULBUL NESSA@ BULBULI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/5080/2024</a>	BULBUL NESSA@ BULBULI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
45	<a href="#">I.A.(Civil)/84/2025</a> B/O, WITH LCR <b>in</b> WP(C)/501/2020	NURJUBHAN @ RUBIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">WP(C)/501/2020</a>	NURJUBHAN @ RUBIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
46	<a href="#">I.A.(Civil)/352/2025</a> FIXED, LCR <b>in</b> WP(C)/6697/2023	ALI AKBAR <b>Versus</b> THE UNION OF INDIA AND ORS	MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/6697/2023</a>	ALI AKBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
47	<a href="#">I.A.(Civil)/393/2025</a> FIXED, WITH LCR <b>in</b> WP(C)/6999/2018	LUTFOR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR Z HUSSAIN MS P BARMAN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">WP(C)/6999/2018</a>	LUTFOR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR Z HUSSAIN MS P BARMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T



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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/176/2024</a>	SILBASH KANDULANA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">Crl.A./80/2025</a>	SAHABUDDIN AHMED @ JUN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/216/2025</a> <b>in</b> CrI.A./80/2025	SAHABUDDIN AHMED @ JUN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Mat.App./4/2023</a> WITH LCR.	XXXXXXX <b>Versus</b> XXXXXXX	MR D C K HAZARIKA MS J KALITA	MR. P K SARMA MS. B BHUYAN
4	<a href="#">CRL.A(J)/39/2023</a> 2 Y 1 M 1 D :WITH LCR 5 FILES. P.B-2.	SAJEN KURMI <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(J)/67/2023</a> 5 Y 9 M 25 D :WITH LCR 6 FILES. P.B-2.	DULAL @ BUPAI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/424/2023</a> <b>in</b> CRL.A(J)/67/2023	DULAL @ BUPAI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
6	<a href="#">Crl.A./413/2023</a> 1 Y 5 M 22 D :WITH LCR 6 FILES. P.B-12. FIXED.	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1095/2023</a> <b>in</b> CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM

7	<b>WITH</b> <a href="#">Crl.A./421/2023</a>	LAL MAMUD KHAN @ MAMUD <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
8	<b>WITH</b> <a href="#">Crl.A./464/2023</a>	BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
9	<b>WITH</b> <a href="#">I.A.(Crl.)/1234/2023</a> <b>in</b> Crl.A./464/2023	BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
9	<a href="#">Mat.App./50/2024</a> WITH LCR. FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	
10	<a href="#">CRL.A(j)/88/2024</a> WITH LCR 3 FILES.	SUNTU @ HUNTU BORAIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
11	<a href="#">CRL.A(j)/91/2024</a> WITH LCR 2 FILES.	BIREN BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
12	<a href="#">I.A.(Crl.)/1025/2024</a> WITH LCR 4 FILES. FIXED. <b>in</b> Crl.A./359/2024	RABBANI ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	<b>WITH</b> <a href="#">Crl.A./359/2024</a>	RABBANI ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	<a href="#">I.A.(Civil)/3770/2024</a> <b>in</b> Mat.App./14182/2024	XXXXXXX <b>Versus</b> XXXXXXX	MD I H LASKAR A RAHMAN	
14	<b>WITH</b> <a href="#">Mat.App./14182/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MD I H LASKAR	
14	<a href="#">Crl.A./3/2025</a> WITH LCR 4 FILES. B/O.	CHESONG ENGHI @ CHESONG ENGTIAND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	PP, ASSAM
15	<a href="#">Cont.Cas(C)/5/2025</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
16	<b>WITH</b> <a href="#">Mat.App./20/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1939/2024</a> <b>in</b> Mat.App./20/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR

17	<a href="#">I.A.(CrI.)/215/2025</a> in CrI.A./1750/2025	SWMLA BORGOPYARY AND 5 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS J SINGPHO S K DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1750/2025</a> (Filing Number)	SWMLA BORGOPYARY <b>Versus</b> THE STATE OF ASSAM	SANJAY KRISHNA DAS	
<b>HEARING</b>				
18	<a href="#">CrI.A./53/2013</a> WITH LCR 5 FILES.	MD. AKJAR ALI and ANR, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM MR.P K MUNIR
19	<a href="#">CrI.A./266/2016</a> 8 Y 7 M 1 D.:WITH LCR 1 BUNDLE. P.B-14 VOL. B/O	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
20	<b>WITH</b> <a href="#">CrI.A./245/2016</a> 8 Y 7 M 6 D.:	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
21	<b>WITH</b> <a href="#">CRL.A(J)/50/2017</a> 8 Y 7 M 6 D.:	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
22	<b>WITH</b> <a href="#">CrI.A./95/2017</a> 8 Y 7 M 6 D.:	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
23	<a href="#">CrI.A./388/2019</a> 5 Y 6 M 27 D.:WITH LCR 4 FILES. P.B-2.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
24	<b>WITH</b> <a href="#">CrI.A./147/2022</a>	MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN	MR. S BORA(R-2,3) MR. D P MANDAL(R-2,3)

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025

7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6130/2018</a> PART-HEARD, FIXED	NRIPEN KR. BHATTACHARYYA <b>Versus</b> NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
2	<a href="#">WP(C)/4446/2019</a> FIXED	RATUL BORAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
3	<a href="#">WP(C)/1098/2020</a>	RANJIT KUMAR FOUZDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G P BHOWMIK MR D KALITA	GA, ASSAM SC, AG SC, FINANCE
4	<a href="#">WP(C)/1666/2020</a>	ZAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM
5	<a href="#">WP(C)/2645/2020</a>	DEBOJYOTI DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS	SC, ALLAHABAD BANK ASSTT.S.G.I.
6	<a href="#">WP(C)/5747/2020</a>	FARUK ABDULLA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS R P BARUAH	SC, PNRD SC, FINANCE
<b>ORDERS</b>				
7	<a href="#">Review.Pet./59/2024</a> FIXED, IN REVIEW.PET./177/2022 (D/O), WP(C)/6453/2019 (D/O), WP(C)/8386/2019 (D/O)	ANITA MECH <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS(R-1) DY.S.G.I. SC, KARBI ANGLONG
8	<a href="#">Review.Pet./132/2024</a> IN CRP/66/2024 (D/O)	INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI <b>Versus</b> ON THE DEATH OF KRISHNA CHANDRA BARUAH HIS LEGAL HEIRS TANUJA BARUAH AND ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
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9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**10:30 AM to 1:00 PM**

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**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/2537/2018</a>	CHANA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MR S NATH MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
2	<a href="#">WP(C)/3489/2018</a>	URMILA DAS KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGOHAIN	GA, ASSAM
3	<a href="#">WP(C)/4277/2018</a>	JHARNA SABAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
4	<b>WITH</b> <a href="#">WP(C)/4273/2018</a>	GOURI GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
5	<a href="#">WP(C)/7466/2018</a>	NEELIMA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. R MAZUMDAR MS. K L R YANTHAN MS A DAS MR R KARIM MR. P S BISWAS MS. D DUTTA	GA, ASSAM
6	<a href="#">WP(C)/892/2019</a>	MINAKSHI KALITA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. S SARMA MS. N M DEKA MR. C CHAKRAVARTY	MR. B D KONWAR SR. ADV. (R5) MR. P DAS MRS J M KONWAR MR. R KALITA (R5) MR G DAS MR. R SALOI (R5) MS. S NEWAR (R5) MS. M K BROWN (R5) ASSTT.S.G.I. SC, NEDFI
7	<a href="#">WP(C)/393/2020</a>	ON THE DEATH OF SUSHANTA CHANDRA PAUL HIS LEGAL HEIRS SMT. JHARNA PAUL AND 4 ORS. <b>Versus</b> PUNJAB NATIONAL BANK	MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY MS THUYEKHRULU	MR. S DUTTA, (R. 1 & 2)



8	<a href="#">WP(C)/3546/2020</a>	SHWETA KUMARI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K GOGOI (R-1 TO 4) ASSTT.S.G.I.
9	<a href="#">WP(C)/832/2021</a>	NURUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED	GA, ASSAM MR. D BARUAH (R-4,5) MR. P K BORDOLOI (R-4,5) MR. P G BHAGAWATI (R-4,5) SC, GAD
10	<a href="#">Review.Pet./107/2022</a> IN WP(C)/915/2019(D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
11	<a href="#">Cont.Cas(C)/249/2023</a> FIXED	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
12	<a href="#">MC/84/2024</a> IN WP(C)/2275/2015(D/O) in WP(C)/2275/2015	SMTI. NILIMA BALA MALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH SC, FINANCE DEPTT.	SC, FOREST
13	<a href="#">I.A.(Civil)/3732/2024</a> in Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI IPS AND ANR	SUNITA SAIKIA	MR M SAHEWALLA
	<b>WITH</b> <a href="#">Cont.Cas(C)/97/2019</a>	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
14	<b>WITH</b> <a href="#">Cont.Cas(C)/33/2019</a>	MUSTAQUE AHMED <b>Versus</b> ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY
15	<b>WITH</b> <a href="#">Cont.Cas(C)/173/2019</a>	BIREN KUMAR SAIKIA AND 3 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
16	<b>WITH</b> <a href="#">Cont.Cas(C)/177/2019</a>	RASHID ALI <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
17	<a href="#">I.A.(Civil)/261/2025</a> WITH OFFICE NOTE in WP(C)/6332/2023	HAREN BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS S GOSWAMI	SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/6332/2023</a>	HAREN BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
18	<a href="#">WP(C)/7383/2021</a>	SUMUR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/6390/2022</a>	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
20	<a href="#">WP(C)/1910/2023</a>	NAZIR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
21	<a href="#">WP(C)/2401/2023</a>	MINU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	SC, FOREST
22	<a href="#">WP(C)/2425/2023</a>	BINOY KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K BARMAN MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, EXCISE DEPTT.

23	<a href="#">WP(C)/5548/2023</a>	HABI BALA BRAHMA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
24	<a href="#">WP(C)/393/2024</a>	SONESHWARI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
25	<a href="#">WP(C)/1538/2024</a>	SANDHYA SUR @ SANDHYARANI SUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR D DEKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
26	<a href="#">WP(C)/1644/2024</a>	JONALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
27	<a href="#">WP(C)/1965/2024</a> FIXED	NO. 192875 NAIB SUBEDAR/GD MADAN KUMAR SINHA <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
28	<a href="#">WP(C)/3886/2024</a>	SAILENDRA KUMAR MALLIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
29	<a href="#">WP(C)/4186/2024</a>	DIP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, HEALTH
30	<a href="#">WP(C)/4241/2024</a>	SAMIDUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	F K R AHMED J UDDIN MRS. H THAKURIA	SC, APDCL
31	<a href="#">WP(C)/4469/2024</a>	JNANENDRA PURKAYASTHA AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MRS. R DEVI DY.S.G.I. SC, A G V B
32	<a href="#">WP(C)/4688/2024</a>	USHA DEKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, BTC SC, HEALTH
33	<a href="#">WP(C)/5156/2024</a>	DHIRESWARI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD. S ISLAM MD S HOQUE MR. M DEKA	MR. S S ROY (R-1,2,3) DY.S.G.I. SC, CENTRAL BANK OF INDIA
34	<a href="#">WP(C)/5260/2024</a>	MAHENDRA NATH KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MR. P J DAS	MR. R BORPUJARI MR. J K GOSWAMI SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
35	<a href="#">Arb.P./32/2021</a>	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIR (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
36	<a href="#">WP(C)/1306/2022</a> FIXED	SARWAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
37	<a href="#">WP(C)/4608/2022</a>	SABINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	GA, ASSAM
38	<a href="#">WP(C)/5199/2022</a>	ANAND KUMAR SIYOTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
39	<a href="#">WP(C)/6204/2022</a> FIXED	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
40	<a href="#">WP(C)/793/2023</a>	RANTU KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIR MS C DAS	GA, ASSAM

41	<a href="#">WP(C)/1475/2023</a>	DEBAJIT SARKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS. B. BANIA	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
42	<a href="#">WP(C)/1106/2023</a>	ABHISHEK ROY AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC. REVENUE
43	<a href="#">WP(C)/1949/2023</a>	MAMILA CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I.
44	<a href="#">WP(C)/2038/2023</a>	GOPAL KEWOT AND 10 ORS <b>Versus</b> THE GENERAL MANAGER AND 5 ORS	MR A DASGUPTA MR R SARKAR	SC, F C I
45	<a href="#">WP(C)/2576/2023</a>	DIPAK MALL @ DIPAK MAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M M ZAMAN	GA, ASSAM
46	<a href="#">WP(C)/4876/2023</a>	DIPESH SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR E AHMED MS. A DAS	G. GOSWAMI (R-4,5) MR H I CHOUDHURY (R-4,5) MR REZABUL HOQUE SC, INDUSTRIES AND COMMERCE
	<b>WITH</b>			
47	<a href="#">WP(C)/2357/2022</a>	DIPESH SHARMA AND ANR <b>Versus</b> THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR. J LASKAR MR E AHMED MS. A DAS MR R DAS MR A HAI	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
48	<a href="#">WP(C)/5087/2023</a>	ARJUN SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	MR. B CHAKRAVARTY DY.S.G.I.
49	<a href="#">WP(C)/7147/2023</a>	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
50	<a href="#">WP(C)/7526/2023</a>	BAIJAYANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5 ) MR I HASIEB (R- 4,5 ) MR. B J DAS (R- 4,5 ) SR. SC, APGCL
51	<a href="#">Arb.P./3/2024</a>	M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
52	<a href="#">WP(C)/1823/2024</a>	RUBUL SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM
53	<a href="#">WP(C)/2149/2024</a>	MANMATH SANJAY KASHIRSAGAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
54	<a href="#">WP(C)/4767/2024</a>	AMAL PRAVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. K R PATGIRI (R-5) MR. K R PATGIRI (R-5) MS CHITRALEKHA DAS(R-5) MS CHITRALEKHA DAS(R-5) MS K BARMAN(R-5) MS K BARMAN(R-5) SC, PWD

**HEARING**

55	<a href="#">WP(C)/2988/2020</a> B/O	PHATIK CHANDAR ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
56	<a href="#">WP(C)/5642/2020</a> WITH LCR, FIXED	JUGESH GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./655/2025</a>	KESHAB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
2	<a href="#">Bail Appln./660/2025</a>	ANARUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
3	<a href="#">Bail Appln./666/2025</a>	BHAGYAJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR MR. B B GOGOI	PP, ASSAM
4	<a href="#">Bail Appln./672/2025</a>	BISHNURAM BODO <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
5	<a href="#">Bail Appln./675/2025</a>	SRI SANAMACHA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
6	<a href="#">Bail Appln./676/2025</a>	NASHIR UDDIN SK <b>Versus</b> THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./678/2025</a>	CHAN MAMMUD <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
8	<a href="#">Bail Appln./681/2025</a>	SHRI AKASH SINGH <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
9	<a href="#">Bail Appln./682/2025</a>	MD NASIR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR T RAJBONGSHI	PP, ASSAM
10	<a href="#">Bail Appln./684/2025</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">W.P.(Cri.)/7/2025</a>	SASHI KUMAR TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM

12	<a href="#">Crl.Pet./140/2025</a> B/O	ROKIBUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR A K AZAD	PP, ASSAM
13	<a href="#">Crl.Pet./270/2025</a>	PRATIMA SARMA @ PAMPI RIMAL <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
14	<a href="#">Crl.Pet./276/2025</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
15	<a href="#">AB/550/2025</a>	ABDUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	PP, ASSAM
16	<a href="#">AB/551/2025</a>	SURUT ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM

**ADMISSION**

17	<a href="#">Crl.Pet./896/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
	<b>WITH</b>			
18	<a href="#">Crl.Pet./165/2022</a>	SANJU PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
	<b>WITH</b>			
19	<a href="#">Crl.Pet./168/2022</a>	BIJOY PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
	<b>WITH</b>			
20	<a href="#">Crl.Pet./901/2022</a>	NAROLA AIER <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
21	<a href="#">Crl.Pet./839/2024</a> WITH LCR 2 FILES	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./316/2025</a> FIXED	RAJU BORAH ALIAS DILIP BORAH <b>Versus</b> THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
23	<a href="#">Bail Appln./366/2025</a> FIXED	SRI PANKAJ BORO <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
24	<a href="#">Bail Appln./373/2025</a> FIXED	BIKASH DAS ALIAS BINAS DAS <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
25	<a href="#">Bail Appln./499/2025</a> B/O	TOSER ALI <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
26	<a href="#">Bail Appln./533/2025</a> FIXED	DEWAN AZLAN HARIZ <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	<b>WITH</b>			
27	<a href="#">Bail Appln./364/2025</a>	ASIF IQBAL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

28	<b>WITH</b> <a href="#">Bail Appln./392/2025</a>	DEWAN AZLAN HARIZ <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
29	<b>WITH</b> <a href="#">Bail Appln./467/2025</a>	SAHIL AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
30	<a href="#">Bail Appln./586/2025</a> FIXED	MADHURJA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
31	<a href="#">Bail Appln./592/2025</a> FIXED	MD MRIDUL ALI @ MD MADUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
32	<a href="#">Bail Appln./608/2025</a> FIXED	AJAY BASFOR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
33	<b>WITH</b> <a href="#">AB/504/2025</a>	SIKANDAR BASFOR ALIAS SIKENDRA BASFOR AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
34	<a href="#">Bail Appln./619/2025</a> WITH OFFICE NOTE, FIXED	NAIF ALI @ MUSTABA ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. A I ALI H KULI	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/2212/2024</a> FIXED	ABDUL RASHID @ ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	<a href="#">AB/2577/2024</a> FIXED	BITU DEKA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	<a href="#">AB/2682/2024</a> FIXED	JAYANTA KURMI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
38	<a href="#">AB/2763/2024</a> FIXED	DIPJYOTI BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
39	<a href="#">AB/3307/2024</a> FIXED	MAJIRAN BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
40	<b>WITH</b> <a href="#">AB/36/2025</a>	MRIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
41	<a href="#">AB/3338/2024</a> FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
42	<a href="#">AB/3442/2024</a> FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
43	<a href="#">AB/91/2025</a> FIXED	ABDUL MOMIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

44	<a href="#">AB/111/2025</a> FIXED	MD FARIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
45	<a href="#">AB/128/2025</a> FIXED	SAIDUL ISLAM AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
46	<a href="#">AB/167/2025</a> WITH AB/183/2025 (D/O),	SURAJEET NEOG <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
47	<a href="#">AB/314/2025</a> FIXED	SUMEET HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
48	<a href="#">AB/334/2025</a> FIXED	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
49	<a href="#">AB/338/2025</a> FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
50	<a href="#">AB/358/2025</a> FIXED	NIRMAL PAYENG <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
51	<a href="#">AB/415/2025</a> FIXED	SIBU MANDAL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
52	<a href="#">AB/448/2025</a> FIXED	SRI RINTU CHARINGIA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
53	<a href="#">AB/469/2025</a> FIXED	KAZI MD ASHRAF HUSSAIN @ ASHRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN	PP, ASSAM

**ORDERS**

54	<a href="#">I.A.(CrI.)/489/2024</a> WITH OFFICE NOTE, LCR 5 FILES, B/O <b>in</b> CrI.A./138/2021 <b>WITH</b> <a href="#">CrI.A./138/2021</a>	ESAHAQE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
55	<a href="#">I.A.(CrI.)/1041/2024</a> WITH OFFICE NOTE, B/O <b>in</b> CrI.A./8705/2024 <b>WITH</b> <a href="#">CrI.A./8705/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(CrI.)/8707/2024</a> (Filing Number)	ESAHAQE ALI <b>Versus</b> THE STATE OF ASSAM  CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR  CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR G  CHAMPA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. J AHMED MR A HAQUE MR Z RAHMAN  MS B R A SULTANA  MS B R A SULTANA	PP, ASSAM  PP, ASSAM
56	<a href="#">I.A.(CrI.)/1152/2024</a> <b>in</b> CrI.Rev.P./10314/2024  <b>WITH</b> <a href="#">CrI.Rev.P./10314/2024</a> (Filing Number)	DIBAKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.  DIBAKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS  MR. T N DAS	PP, ASSAM

**HEARING**



57	<a href="#">Crl.Pet./768/2023</a> PART-HEARD, B/O, LCR 1 FILE(SCANNED COPY)	SALMA SAHIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
58	<a href="#">Crl.Rev.P./331/2009</a> WITH LCR 3 FILES, P.B., FIXED	BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
59	<a href="#">Crl.Rev.P./257/2012</a> WITH LCR 1 FILE, FIXED	JOGENDRA NATH SAIKIA <b>Versus</b> NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./253/2025</a>	SRI BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
2	<a href="#">Bail Appln./636/2025</a>	PRATIMA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Cont.Cas(C)/131/2025</a>	GANGADHAR BARMAN <b>Versus</b> MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
4	<a href="#">Cont.Cas(C)/132/2025</a>	DR SARANGADHAR BARAL <b>Versus</b> NARAYAN KONWAR AND 4 ORS.	MR. M DEKA MR D K ROY MS. J BATHARISA	
5	<a href="#">Cont.Cas(C)/133/2025</a>	MOINUL HOQUE <b>Versus</b> MS. MAMATA HOJAI	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	
6	<a href="#">Cont.Cas(C)/140/2025</a>	DHANASHREE KALITA <b>Versus</b> J. P. BRAHMA AND ANR	MR D MAHANTA	
7	<a href="#">WP(C)/782/2025</a>	ABDUL JALIL MORAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
8	<a href="#">WP(C)/1099/2025</a> FIXED	DAIRY PRASAD UPADHAYAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR A I TALUKDAR	SC, SEC. EDU. SC, FINANCE
9	<a href="#">WP(C)/1322/2025</a>	RUPAM BURAGOHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, HIGHER EDU SC, FINANCE DEPTT.
10	<a href="#">WP(C)/1324/2025</a>	NAZMUL HASAN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS. L WAJEEDA MR R I BHUYAN	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/1325/2025</a>	SYED ARISUDDIN AHMED <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM AND ANR	MR. M HUSSAIN MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, SEBA

12	<a href="#">WP(C)/1329/2025</a>	ZEHIRUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, EDU SC, SSA
13	<a href="#">WP(C)/1339/2025</a>	NEW ENGINEERING AND POLYTECHNIC FACULTY ASSOCIATION OF ASSAM NEPFAA <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU
14	<a href="#">WP(C)/1341/2025</a>	SRI BULBUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, SEC. EDU.
15	<a href="#">WP(C)/1344/2025</a>	KRISHNA GOPAL BHATTACHARYYA <b>Versus</b> THE GAUHATI UNIVERSITY	MR. G J GOSWAMI MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, G U
<b>ADMISSION</b>				
16	<a href="#">WP(C)/5966/2021</a> PART-HEARD	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
	<b>WITH</b> <a href="#">I.A.(Civil)/1290/2024</a> <b>in</b> WP(C)/5966/2021	PRINCIPAI AND ANR <b>Versus</b> DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
17	<a href="#">WP(C)/1658/2022</a> PART-HEARD, FIXED	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/728/2024</a> <b>in</b> WP(C)/1658/2022	THE STATE OF ASSAM, <b>Versus</b> TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
18	<a href="#">WP(C)/4026/2023</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
19	<a href="#">WP(C)/2616/2022</a> PART-HEARD, FIXED	SAYED ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
20	<a href="#">WP(C)/660/2023</a> PART-HEARD	ASHOK SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
21	<a href="#">WP(C)/5619/2023</a> PART-HEARD, FIXED (PERSONAL APPEARANCE AT 2:00 P.M.)	NAJMA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
22	<a href="#">WP(C)/6753/2023</a> PART-HEARD	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
23	<a href="#">CRP(IO)/331/2024</a> PART-HEARD, FIXED	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI

24	<a href="#">WP(C)/6445/2017</a> FIXED	DR. BHASKARJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHAIN	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2368/2018</a> in WP(C)/6445/2017	ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS <b>Versus</b> DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
25	<a href="#">WP(C)/3980/2020</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR S BORTHAKUR MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
26	<a href="#">WP(C)/200/2021</a> FIXED	BELONPARA ME SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
27	<a href="#">WP(C)/1701/2022</a> FIXED	PRINCE BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
28	<a href="#">WP(C)/839/2023</a> FIXED	PANKAJ ISLARY <b>Versus</b> THE STATE OF ASSAM AND 5 OTHERS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
29	<a href="#">WP(C)/1796/2023</a> B/O	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU MR. R DHAR (R-13) MR P NAYAK (R-14) SC, BTC SC, WPT AND BC SC, FINANCE (R-14) MS. H BARUAH (R-14)
30	<a href="#">WP(C)/2656/2023</a> FIXED	RAHUL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/649/2024</a> in WP(C)/2656/2023	ANITA THAKURIA <b>Versus</b> RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
31	<a href="#">WP(C)/2659/2023</a>	HIRAKJYOTI DEV <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3398/2023</a> in WP(C)/2659/2023	DIPAK TALUKDAR, <b>Versus</b> HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
32	<a href="#">WP(C)/2882/2023</a>	BINOD CH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
33	<a href="#">WP(C)/6231/2023</a> B/O	RAFTAB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU

34	<a href="#">WP(C)/414/2024</a> B/O	GOURANGA CHANDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, SEC. EDU. SC, FINANCE
35	<a href="#">WP(C)/2054/2024</a> FIXED	KABINDRA KR BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
36	<a href="#">WP(C)/3864/2024</a> B/O	MANOJ KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE
<b>WITH</b>				
37	<a href="#">WP(C)/3852/2024</a>	CHAMPALAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE DEPTT.
38	<a href="#">WP(C)/4770/2024</a> FIXED	DR. R K TAMPHA SANA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/358/2025</a> in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS <b>Versus</b> R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/605/2025</a> in WP(C)/4770/2024	M NINGHAIBA SINGHA <b>Versus</b> R D THAMPA SANA	MR ARNAB BISWAS	MR G N SAHEWALLA
39	<a href="#">WP(C)/4879/2024</a>	SAROJ UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
40	<a href="#">WP(C)/4956/2024</a>	JAGANATH GOJIREL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
41	<a href="#">WP(C)/5019/2024</a>	JUGA SAIKIA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
42	<a href="#">WP(C)/718/2025</a> FIXED	SMT ANJANMANI BORO <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./142/2025</a> WITH SCANNED COPY OF TCR	ABUL KHAYER MD SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
44	<a href="#">Bail Appln./470/2025</a> FIXED	SRI AYUB ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>ORDERS</b>				
45	<a href="#">WP(C)/147/2024</a> FIXED	DIPA RANI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MS. B DEVI W AHMED	MR P BHARADWAJ SC, SEC. EDU.
<b>HEARING</b>				
46	<a href="#">WP(C)/187/2022</a> FIXED	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/2239/2016</a>	SADIKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM MD.A HUSSAIN(R-9) SC, SECONDARY EDUCATION MR.A S CHOUDHURYR-9
2	<a href="#">WP(C)/2411/2016</a>	CHANDRA SHEKHAR SUBBA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 82 ORS	MR.B P BORAH MR B TAID MR.P J DUTTA MR.A DEKA	MR. D MAZUMDAR MS.P BARUAH MS.J KAKOTI MR. S BISWAS SC, ELEMENTARY EDUCATION SC, K A A C SC, SSA
3	<a href="#">WP(C)/4614/2017</a>	REAZ UDDIN <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, HIGHER EDUCATION
4	<a href="#">Cont.Cas(C)/109/2018</a> B/O	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
5	<a href="#">Cont.Cas(C)/211/2018</a> B/O	BHABANANDA SAHARIA AND 14 ORS. <b>Versus</b> PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. D SAIKIA (R-6) MR S M T CHISTIE(R-6) MR. B GOGOI (R 2) MR P NAYAK MS P DAS(R-6)
6	<a href="#">WP(C)/515/2018</a>	BONTI BORAH <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. A J DAS MR. S S S RAHMAN MR P DEKA MR G RENGMA MR. M R SODIAL MS S Z HAYAT	SC, SECONDARY EDU.
7	<a href="#">WP(C)/3788/2018</a>	DIPTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K KOTOKY MR. N D SARMA	SC, ELEM. EDU GA, ASSAM

8	<a href="#">WP(C)/7964/2018</a>	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
9	<a href="#">WP(C)/7966/2018</a>	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR MR. B HALDAR MR H DAS MD. F ALI	SC, ELEM. EDU
10	<a href="#">WP(C)/256/2019</a>	LUKENDRA MUDOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR N BARUAH	SC, EDU
11	<a href="#">WP(C)/4918/2019</a>	JALAL UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S K NARGIS MS. N DAS MS. A MESEN	SC, SEC. EDU.
12	<a href="#">Cont.Cas(C)/556/2020</a> FIXED	PUNYA RAM BAISHYA <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
13	<a href="#">Cont.Cas(C)/41/2022</a>	MD. AZIZUL HOQUE <b>Versus</b> DR. BIJOYA CHOUDHURY	MR. Z HAMMAD	
14	<a href="#">Cont.Cas(C)/51/2022</a>	KUSHAL CHANDRA BASUMATARY AND 5 ORS <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MRS. K DEVI MS S A KHALIFA	
15	<a href="#">Cont.Cas(C)/55/2022</a>	ABDUL KAIYUM LASKAR AND 2 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY AND ANR.	MR. J LASKAR MR R DAS	
16	<a href="#">Cont.Cas(C)/84/2022</a>	ARABJAN NESSA AND ANR <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 2 ORS	MR. A DEKA	MR. D SAIKIA (R-1,2) MR S M T CHISTIE (R-2) MR B KAUSHIK (R-1,2) MS. N BORDOLOI MR. A PHUKAN (R-1,2)
17	<a href="#">Cont.Cas(C)/90/2022</a>	AZIZUL ISLAM AHMED <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. M R KHANDAKAR	
18	<a href="#">Cont.Cas(C)/176/2022</a>	TARUN CHANDRA BARMAN <b>Versus</b> SMTI. MAMTA HOJAI AND 3 ORS.	MR R DHAR	MR. D SAIKIA (r-1) MR. P MAHANTA (R4) MR S M T CHISTIE (r-1) MS H TERANGPI (r-1) MS. P SAHARIA (R4)
19	<a href="#">Cont.Cas(C)/325/2022</a>	MD. DELOWAR HUSSAIN <b>Versus</b> SMT. BIJOYA CHOUDHURY AND ANR.	MRS A BUJARBARUAH	MR. D SAIKIA (r-2) MR. S BORA (r-2)
20	<a href="#">Cont.Cas(C)/565/2023</a> FIXED	ANIL CHANDRA SARKAR <b>Versus</b> NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
21	<a href="#">Cont.Cas(C)/427/2024</a>	HARKHALI YADAV <b>Versus</b> NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)
22	<a href="#">I.A.(Civil)/2382/2024</a> in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA AND 50 ORS <b>Versus</b> UNION OF INDIA AND 4 ORS.	G. GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">WP(C)/8824/2018</a>	MOHINI MOHAN GOGOI AND 121 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/389/2020</a> in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR



	<b>WITH</b> <a href="#">I.A.(Civil)/1403/2020</a> in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/233/2024</a> in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS	G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH	SC, EDU SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/417/2024</a> in WP(C)/8824/2018	MRS. KARABI BURAGOHAIN AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2412/2024</a> in WP(C)/8824/2018	SMTI KARABI BORGOHAIN AND 5 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS M BORAH MS M BORAH MR. B B BORAH MS L BARUAH	DY.S.G.I. SC, EDU SC, SSA
23	<b>WITH</b> <a href="#">WP(C)/1879/2019</a>	BHUBAN CH. DEKA AND 367 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
24	<b>WITH</b> <a href="#">WP(C)/4246/2019</a>	GIRIDHAR SARMA AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
25	<b>WITH</b> <a href="#">WP(C)/4914/2019</a>	ACHYUTA NANDA MEDHI AND 55 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
26	<b>WITH</b> <a href="#">WP(C)/5489/2019</a>	KANAN DEVI AND 35 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
27	<b>WITH</b> <a href="#">WP(C)/5502/2019</a>	LOVELY DUTTA AND 271 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
28	<b>WITH</b> <a href="#">WP(C)/5522/2019</a>	ZAKIR HUSSAIN AND 196 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
29	<b>WITH</b> <a href="#">WP(C)/5824/2019</a>	JADUMONI BORAH AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
30	<b>WITH</b> <a href="#">WP(C)/5973/2019</a>	MANIK DEB NATH AND 53 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
31	<b>WITH</b> <a href="#">WP(C)/6163/2019</a>	GOUR CH. BARMAN AND 57 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA

32	<b>WITH</b> <a href="#">WP(C)/6710/2019</a>	MOHAN PATOWARY AND 91 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
33	<b>WITH</b> <a href="#">WP(C)/7223/2019</a>	JITU TAPAN SAIKIA AND 1040 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/248/2024</a> in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/2394/2024</a> in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
34	<b>WITH</b> <a href="#">WP(C)/7224/2019</a>	SANGEETA KHOUND AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/246/2024</a> in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/2392/2024</a> in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
35	<b>WITH</b> <a href="#">WP(C)/7232/2019</a>	TAPATY KEOT AND 29 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/1402/2020</a> in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/401/2024</a> in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/420/2024</a> in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2411/2024</a> in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/2413/2024</a> in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
36	<b>WITH</b> <a href="#">WP(C)/7519/2019</a>	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/367/2020</a> in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

	<b>WITH</b> <a href="#">I.A.(Civil)/271/2024</a> in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/2603/2024</a> in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU DY.S.G.I. SC, SSA
37	<b>WITH</b> <a href="#">WP(C)/7586/2019</a>	SURENDRA DAS AND 129 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
38	<b>WITH</b> <a href="#">WP(C)/7631/2019</a>	ALAKESH DEKA AND 36 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
39	<b>WITH</b> <a href="#">WP(C)/7917/2019</a>	PRONAB BHARALI AND 181 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/441/2020</a> in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
40	<b>WITH</b> <a href="#">WP(C)/8169/2019</a>	MANASH PRATIM HANDIQUE AND 220 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
41	<b>WITH</b> <a href="#">WP(C)/8226/2019</a>	SONDAJYA CHUTIA AND 25 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2396/2024</a> in WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
42	<b>WITH</b> <a href="#">WP(C)/8923/2019</a>	NAMITA TALUKDAR AND <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
43	<b>WITH</b> <a href="#">WP(C)/9480/2019</a>	DIPAK SAHU AND 30 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/364/2020</a> in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
44	<b>WITH</b> <a href="#">WP(C)/1414/2020</a>	PABITRA BORO AND 97 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
45	<b>WITH</b> <a href="#">WP(C)/1800/2020</a>	MONALISHA PHUKAN AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
46	<b>WITH</b> <a href="#">WP(C)/8112/2022</a>	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
47	<b>WITH</b> <a href="#">WP(C)/3184/2023</a>	JAGADISH KALITA AND 55 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA

48	<b>WITH</b> <a href="#">WP(C)/439/2024</a>	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA
49	<a href="#">Cont.Cas(C)/30/2025</a>	PARESH BEZBARUAH <b>Versus</b> SRI NARAYAN KONWAR, I.A.S.	MS. RUKMINI BARUA MS. PADMINI BARUA	
50	<a href="#">Cont.Cas(C)/32/2025</a>	MUKUL SARMA <b>Versus</b> NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
51	<a href="#">Cont.Cas(C)/35/2025</a>	DIGANTA DEKA <b>Versus</b> NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/79/2025</a>	GYANMATI DEVI JAIN AND ANR <b>Versus</b> SURESH KUMAR JAIN AND 7 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
2	<a href="#">CRP(IO)/80/2025</a>	BHUPEN CHANDRA DAS <b>Versus</b> SARBESH ALI	MS N RAHMAN MS N RAHMAN	
3	<a href="#">CRP(IO)/81/2025</a>	MRS. AFROJA RAHMAN AND ANR <b>Versus</b> ATIKUR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE	
4	<a href="#">CRP(IO)/82/2025</a>	JOSEPH KANDULNA <b>Versus</b> GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD POMPA CHOUDHURY PRIYANKU PRATIM PARASOR B.L. SARMA DIPALI KALITA	
<b>ADMISSION</b>				
5	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
6	<a href="#">CRP/355/2013</a> WITH LCR	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
7	<a href="#">CRP(IO)/85/2021</a>	SMTI JOYMONI BASUMATARY AND 2 ORS <b>Versus</b> SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHID (R-2) MR B PUSHILAL (R-1,4)
8	<a href="#">CRP(IO)/8/2022</a> WITH LCR	NURUL ISLAM KHAN AND 15 ORS <b>Versus</b> RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)

9	<a href="#">CRP/18/2022</a>	UCO BANK <b>Versus</b> PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MR. B D DEKA MS P SARMAH N CHAUDHURY MR A DEKA
10	<a href="#">CRP(IO)/297/2022</a>	SAHJAHAN ALI <b>Versus</b> ON THE DEATH OF IBRAHIM SHEIKH , HIS LEGAL HEIRS AND ORS.	MR. A BARUAH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A LAL (R- 1.1,1.2,1.3,1.4,1.5,2,3,4) MR. SAHEEL N M(R- 1.1,1.2,1.3,1.4,1.5,2,3,4)
11	<a href="#">CRP(IO)/408/2023</a>	MOHAN AGARWAL ALIAS MOHAN AGARWALA <b>Versus</b> M/S GTL INFRASTRUCTURE LTD	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	R SARMAH MS M KAKOTY
12	<a href="#">CRP/100/2024</a> CAVT. NO.06762/024, WITH LCR	GURUDEV SINGH <b>Versus</b> ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS SHANTI DEVI SHARMA AND 6 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
13	<a href="#">Review.Pet./100/2024</a> WITH CRP/175/2023 & CRP/177/2023 (BOTH ARE D/O)	PRAN GOPAL DAS AND ORS. <b>Versus</b> SHYAM SUNDAR DAS	MS F N ZAMAN MS. B. HAZARIKA MR. R. AHMED	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
	<b>WITH</b> <a href="#">Review.Pet./5/2024</a>	ON THE DEATH OF MD. ASAD UDDIN HIS LEGAL HIERS RAJIA BEGUM AND ORS. <b>Versus</b> SHYAM SUNDAR DAS AND 2 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S K CHAKRABORTY (R-1)
15	<a href="#">CRP(IO)/157/2024</a> WITH LCR, FIXED	CHATTRA KR DAS <b>Versus</b> NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	
16	<a href="#">CRP(IO)/196/2024</a>	TROILUKYA GOHAIN BARUAH <b>Versus</b> MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	MR. S D PURKAYASTHA(R-1) MR. A K GUPTA(R-2,3) MR. R S MISHRA(R-2,3) MS S.S.BORA(R-1)
17	<a href="#">MACApp./79/2025</a>	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> GITANJALI BORAH AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	K U AHMED MS P SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/683/2025</a> in MACApp./79/2025	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> GITANJALI BORAH AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	K U AHMED MS P SARMA
18	<a href="#">MACApp./80/2025</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AKASH AGARWAL AND 4 ORS	MR. A J SAIKIA	MR. A R AGARWALA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/688/2025</a> in MACApp./80/2025	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> AKASH AGARWAL AND 4 ORS	MR. A J SAIKIA	MR. A R AGARWALA
		<b>FOR HEARING U/O XLI RULE II C.P.C.</b>		
19	<a href="#">RSA/37/2023</a> WITH LCR	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	<b>WITH</b> <a href="#">I.A.(Civil)/702/2023</a> in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
20	<a href="#">RSA/189/2024</a>	BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS <b>Versus</b> NIRANJAN DAS AND 6 ORS	MR. B D GOSWAMI MR. R SARMA MR. J M GOGOI	

**WITH**

[I.A.\(Civil\)/3151/2024](#)  
in RSA/189/2024

BINOD CHANDRA DAS @ BINOD KR DAS  
@ BINOD DAS  
**Versus**  
NIRANJAN DAS AND 6 ORS

MR. B D GOSWAMI  
MR. R SARMA  
MR. J M GOGOI

**ORDERS**

- |    |  |  |   |  |
|----|--|--|---|--|
| 21 | <a href="#">RSA/61/2015</a><br>WITH LCR, FIXED   | PRAFULLA KUMAR SARKAR<br><b>Versus</b><br>KASUANI ROY and 14 ORS   | MR.B BANERJEE<br>MS.M DEB<br>MR.D F A AHMED<br>MR.J LASKAR<br>MR.A DEY<br>MR. A A R KARIM<br>MR J HUSSAIN | MR.K BHATTACHARJEE(R-1 to 7 & 9)<br>MS.M BHATTACHARJEE(R-1 to 7 & 9)<br>MD. S ALOM (R1-R3, R6, R7, R9)<br>MR.D BANERJEER-1 to 7 and 9<br>MS.A DEY(R- 1 to 7 & 9)<br>MR. M S ALAM (R1-R3, R6, R7, R9) |
| 22 | <a href="#">RSA/122/2020</a>   | ON THE DEATH OF MD. ABUL HUSSAIN<br>HIS LEGAL HEIRS AND ORS<br><b>Versus</b><br>MD. HATEM ALI AND 9 ORS. | MR. A BISWAS<br>MR R KALITA<br>MS S AHOM  |  |
| 23 | <a href="#">MACApp./36/2021</a><br>WITH LCR  | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS.             | MR. R GOSWAMI<br>MS. P BORTHAKUR  | MR. J LASKAR<br>MR. R PHUKAN<br>MR R DAS<br>MR. Z AHSAN  |
| 24 | <a href="#">CRP(IO)/192/2022</a><br>WITH LCR   | RAJEN DUTTA<br><b>Versus</b><br>NIRMAL SAHA AND ANR  | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>N ALAM<br>MS. M BARUAH                                | MR Z MUKIT<br>MR. A SATTAR<br>MR R P GUPTA<br>S CHOUDHURY  |
| 25 | <a href="#">CRP/111/2023</a>   | M/S OIL INDIA LIMITED<br><b>Versus</b><br>M/S. APLUS PROJECTS AND TECHNOLOGY PRIVATE LIMITED             | MR. A SARMA<br>MR. K KALITA<br>MR. LENTSO   | N K NEOG<br>MR S BHARALI<br>MR. M DAS<br>MR. A DAS   |
| 26 | <a href="#">CRP(IO)/135/2023</a><br>CAVT. NO.01972/023,  | JAGADISH SINGHA AND 4 ORS<br><b>Versus</b><br>SUBRATA SINGHA AND 8 ORS                                   | MR. K BHATTACHARJEE<br>MS. P BHATTACHARYA<br>MS B TALUKDAR  | MR. M MONDAL<br>FOR CAVEATOR   |
| 27 | <b>WITH</b><br><a href="#">CRP(IO)/162/2023</a><br>CAVT. NO. 01982/023,  | JAGADISH SINGH AND 4 ORS.<br><b>Versus</b><br>GAUTAM BARMAN AND 10 ORS.                                  | MR. K BHATTACHARJEE<br>MS. P BHATTACHARYA<br>MR P K KALITA<br>MS B TALUKDAR                               | MR. M MONDAL (FOR<br>CAVEATOR)   |
| 28 | <a href="#">CRP(IO)/145/2023</a><br>B/O  | SMTI. PREMODA BARMAN AND 4 ORS<br><b>Versus</b><br>JINTU DUTTA AND 3 ORS                                 | PETITIONER IN PERSON  | MR P UPADHYAY (R-3)<br>MR P UPADHYAY (R-3)<br>MR. R K BHUYAN (r-2)<br>MR. K LAHKAR (R-4)<br>MR. I AHMED (R-4)<br>R BISWAS (R-4)<br>MR A UPADHYAY<br>MR. M KASHYAP (r-2)<br>MR. B P KUMAR             |
| 29 | <a href="#">I.A.(Civil)/1780/2023</a><br>IN RSA 165/2016(D/O), WITH LCR,<br>FIXED<br>in RSA/165/2016<br><b>WITH</b><br><a href="#">I.A.(Civil)/1781/2023</a> | SRI MONORANJAN DHUBI and 3 ORS<br><b>Versus</b><br>ON THE DEATH OF YUNUS ALI,                            | MS. S D GUPTA<br>MR B MALAKAR<br>MS S DASGUPTA  | MS. R CHOUDHURY (r-2,4)<br>MS F N ZAMAN (r-2,4)<br>MS. B. HAZARIKA (r-2,4)   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1782/2023</a>   | SRI MONORANJAN DHUBI AND 3 ORS<br><b>Versus</b><br>ON THE DEATH OF YUNUS ALI                             | MS. S D GUPTA<br>MR B MALAKAR<br>MS S DASGUPTA  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/659/2025</a>  | MONORANJAN DHUBI AND ORS<br><b>Versus</b><br>ROISUL HOQUE AND ORS  | MS. S D GUPTA<br>MS SUPRIYA DASGUPTA<br>MS SUPRIYA DASGUPTA   | MS. R CHOUDHURY  |

30	<a href="#">Tr.P.(C)/20/2024</a> FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. <b>Versus</b> ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR S C DAS P BURAGOHAIN MR. C. SHIL
31	<a href="#">MACApp./107/2024</a> WITH LCR	BHULA DAS <b>Versus</b> CHALEHA KHATUN AND 7 ORS.	MR. A K GUPTA MR H J TAMULI MR D MAHANTA	MR. A J SAIKIA (R-6) K U AHMED(R-1) MS P SARMA(R-1) MR. S. PEGU (R-6)
32	<a href="#">CRP/120/2024</a> WITH LCR	PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI <b>Versus</b> SRI GURU SINGH SABHA (SGSS)	MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	MR. D CHAKRABARTY MS D.CHAKRABARTY
33	<a href="#">CRP(IO)/241/2024</a>	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS <b>Versus</b> RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MRS. P B BORDOLOI(R-2) MR. U K DEKA(R-1, R3) MR R SENSUA (R-1, R3)
34	<a href="#">CRP(IO)/370/2024</a> WITH LCR	MUNINDRA KUMAR BARUAH <b>Versus</b> KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
35	<a href="#">CRP(IO)/384/2024</a>	UJJAL DAS AND 7 ORS. <b>Versus</b> RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	MR. T DAS (R-1,2) MR. H ALI(R-1,2)
36	<a href="#">CRP(IO)/430/2024</a>	DURGA THAKUR AND 3 ORS <b>Versus</b> GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	MR. A K GUPTA (R-1) MR. R S MISHRA(R-1)
37	<a href="#">CRP(IO)/538/2024</a> FIXED	BASANTI PHANGSO <b>Versus</b> NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	
38	<a href="#">CRP(IO)/545/2024</a> FIXED	NURUL AMIN MAZUMDAR AND 5 ORS. <b>Versus</b> MINA BEGUM LASKAR ANR 4 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
39	<a href="#">I.A.(Civil)/1763/2024</a> FIXED in RERA APPEAL/6/2023	ANITA DEY, <b>Versus</b> M/S D/S REALTORS,	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR G RAHUL
	<b>WITH</b> <a href="#">RERA APPEAL/6/2023</a>	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	MR. P GOSWAMI MR H K SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/3443/2023</a> in RERA APPEAL/6/2023	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
40	<a href="#">I.A.(Civil)/3803/2024</a> WP(C) 5685/2023(D/O), FIXED in WP(C)/5685/2023	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
41	<a href="#">RERA APPEAL/1/2025</a> FIXED	M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED, <b>Versus</b> SRI MAYANK SOMANI,	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
42	<a href="#">I.A.(Civil)/158/2025</a> B/O in CRP/168/2019 <b>WITH</b> <a href="#">CRP/168/2019</a>	NURUL HOQUE AND ANR <b>Versus</b> MD. YASIN ALI AND ORS <b>Versus</b> MD. YASIN ALI AND ANR. <b>Versus</b> THE SECRETARY OF THE GOVT. OF ASSAM AND 16 ORS.	MR. P K ROYCHOUDHURY MR. B RAHMAN  MR. A SATTAR MS. N BARMAN	GA, ASSAM SC, REVENUE  SR GA,ASSAM SC, REVENUE



	<b>WITH</b> <a href="#">I.A.(Civil)/161/2025</a> in CRP/168/2019	NURUL HOQUE AND ANR <b>Versus</b> MD. YASIN ALI AND ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM MR. A SATTAR SC, REVENUE
43	<a href="#">I.A.(Civil)/450/2025</a> WITH LCR in RSA/3/2021 <b>WITH</b> <a href="#">RSA/3/2021</a>	JUNIL BORO <b>Versus</b> ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
		JUNIL BORO <b>Versus</b> JYOTISH BASUMATARY AND 4 ORS.	MR. A BISWAS MR R KALITA	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/82/2021</a> in RSA/3/2021	JUNIL BORO <b>Versus</b> JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/447/2025</a> in RSA/3/2021	JUNIL BORO <b>Versus</b> ON THE DEATH OF RADHA BASUMATARY,	MR. A BISWAS MR R KALITA MR P K BASU	GA, ASSAM MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/448/2025</a> in RSA/3/2021	JUNIL BORO <b>Versus</b> ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/449/2025</a> in RSA/3/2021	JUNIL BORO <b>Versus</b> ON THE DEATH OF RADHA BASUMATARY	MR. A BISWAS MR R KALITA MR P K BASU	MR. B D DEKA
<b>HEARING</b>				
44	<a href="#">RSA/90/2017</a> WITH LCR, B/O	SRI DIPAK DUTTA <b>Versus</b> SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.H K BARUAH	MR.R J BORDOLOI(R- 1-3) MR. R DUBEY(R-1,3) MR.A BURAGOHAIR(R- 1-3) MS. A B KAYASTHA (R-1,3) MR.R ALIR- 1-3 MR. A N I HUSSAIN(R-1,3)
45	<b>WITH</b> <a href="#">RSA/91/2017</a>	SMTI BINA DUTTA <b>Versus</b> SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.H K BARUAH	MR.R J BORDOLOI(R- 1-3) MR. R DUBEY MR.A BURAGOHAIR- 1-3 MS. A B KAYASTHA(R- 1-3) MR.R ALI(R- 1-3) MR. A N I HUSSAIN(R- 1-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3019/2017</a> in RSA/91/2017	SMTI BINA DUTTA <b>Versus</b> SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR	MR.R J BORDOLOI MR.R ALI
46	<a href="#">RSA/276/2019</a> WITH LCR, B/O	SRI PANNALAL CHOUDHURY <b>Versus</b> MRS. JELEKHA KHATUN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. B C DAS MR S HOQUE MR. A MOBARAQUE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025

8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Monday,10th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./381/2024</a>	ANJANA GHATAK AND ANR. <b>Versus</b> JOHIRUL ISLAM AND 2 ORS.	MR. B K JAIN	
2	<a href="#">MACApp./637/2024</a>	MRS BILI BORA AND ANR <b>Versus</b> RITU BORAH AND ANR	C. M. MAHANTA MR. S S S RAHMAN	
3	<a href="#">MACApp./3/2025</a>	JAMIR ALI <b>Versus</b> MAGMA HDI GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MS TINLUNG	
4	<a href="#">MACApp./12/2025</a>	MADHAB CHANDRA NATH AND ANR <b>Versus</b> SBI GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A LAL	
5	<a href="#">MACApp./26/2025</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MISS BIDISHA BORA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/189/2025</a> <b>in</b> MACApp./26/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MISS BIDISHA BORA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	<a href="#">MACApp./77/2025</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> RODINGPUI ANR 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY	MR. M TALUKDAR(R-1 TO 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/656/2025</a> <b>in</b> MACApp./77/2025	ORIENTAL INSURANCE CO. LTD <b>Versus</b> RODINGPUI ANR 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY	MR. M TALUKDAR(R-1 TO 4)

### ORDERS

7	<a href="#">MACApp./304/2016</a> WITH LCR	SRI DHAN BAHADUR CHETRI <b>Versus</b> SRI MANESWAR BORO and 4 ORS	MR.P SUNDI	MR SISHIR DUTTA (R-4) MS. R D MOZUMDAR MS. M CHOUDHURY(R-4) MR.A AHMED(R-5) MR.A DUTTA(R-4) MS. C MOZUMDAR MR. S P SHARMA MS. J BORO(R-4) MS M DAS(R-4) MRS.P M DUTTAR-4
8	<a href="#">Cont.Cas(C)/408/2016</a>	BISHNU DEO ROY <b>Versus</b> SRI SAMSER SINGH AND ORS.	MR.S C BISWAS MS.L HAZARIKA MS.J BORAH MS.A DAS MR. S BISWAS	MR.D SAIKIA(R-1) MR.R BORPUJARI(R-1) MR.P N GOSWAMI(R-2) MR.B GOGOI(R-1) MR.I KALITA(R-2) MR.R R GOGOI(R-2)
9	<a href="#">Cont.Cas(C)/364/2018</a>	BIRENDRA CHANDRA BRAHMA AND ANR. <b>Versus</b> SHYAM JAGANNATHAN AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	MR. D SAIKIA (R1) MR. B GOGOI (R1) MR P NAYAK (R1)
10	<a href="#">Cont.Cas(C)/133/2019</a>	RITA SHARMA <b>Versus</b> RAMEN DAS AND 2 ORS.	MR B SINHA MR. M GOGOI	MR. K GOSWAMI MR. R M DAS (r-2) MS. A NEOG MS M KAKOTY
11	<a href="#">Cont.Cas(C)/146/2019</a>	ANJAN MITRA AND 2 ORS. <b>Versus</b> THE SILCHAR MEDICAL COLLEGE AND HOSPITAL AND ANR.	MR P SARMA	MR. D SAIKIA (R2) MR. D P BORAH (R2)
12	<a href="#">Cont.Cas(C)/720/2019</a>	RUPA RAJAK <b>Versus</b> SRI MUNINDRA SHARMA and Anr.	MR D N BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR P NAYAK
13	<a href="#">I.A.(Civil)/3319/2019</a> WITH LCR, FIXED in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
	<b>WITH</b> <a href="#">MFA/137/2017</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3320/2019</a> in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3321/2019</a> in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
14	<a href="#">MACApp./336/2021</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI RAM ABATAR CHAUDHURY and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR. B K JAIN MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2160/2021</a> in MACApp./336/2021	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAM ABATAR CHAUDHURY and 6 ORS,	MS R D MAZUMDAR	
15	<a href="#">Cont.Cas(C)/32/2022</a>	DIPANJALI HAZARIKA <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR M HOQUE S DEVI	

16	<a href="#">Cont.Cas(C)/98/2022</a>	ABDUL MALEK SHEIKH <b>Versus</b> DR. BIJOYA CHOUDHURY	MR. M R KHANDAKAR MR A K AZAD	
17	<a href="#">Cont.Cas(C)/101/2022</a>	MD. FAIJUR RAHMAN <b>Versus</b> MS. MAMATA HOJAI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	
18	<a href="#">Cont.Cas(C)/194/2022</a>	BHAIRAB KUMAR MEDHI AND 3 ORS <b>Versus</b> PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. N J KHATANIAR SC, SEC. EDU.
19	<a href="#">Cont.Cas(C)/463/2022</a>	DR. TULUMONI DEVI <b>Versus</b> DR. NIRADA DEVI AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MR. A M KHAN	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MR. S BORA (r-1) MS. N PHUKAN MR B KAUSHIK
20	<a href="#">Cont.Cas(C)/472/2022</a>	HANIF UDDIN <b>Versus</b> SURANJANA SENAPATI , ACS		MR. D SAIKIA MR S M T CHISTIE MS N M SARMA
21	<a href="#">Cont.Cas(C)/529/2022</a>	ABDUR ROHIM <b>Versus</b> DR. BIJOYA CHOUDHURY ,ACS AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
22	<a href="#">Cont.Cas(C)/552/2022</a>	SANOWER UDDIN <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
23	<a href="#">Cont.Cas(C)/564/2022</a>	AKRAM UDDIN LASKAR <b>Versus</b> MAMATA HOJAI, AES	MR. A H M R CHOUDHURY MR. N S LASKAR MR. J LASKAR MR R DAS	
24	<a href="#">Cont.Cas(C)/571/2022</a>	REBEN BASUMATARY AND 15 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY, IAS AND 2 ORS	MR M H AHMED	MR. B CHOUDHURY (R3) MR P NAYAK (R3)
25	<a href="#">Cont.Cas(C)/633/2022</a>	SYED MOHBUBUL MAJID <b>Versus</b> DR. BIJOYA CHOUDHURY AND ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM MRS. D DAS BARMAN MR S M T CHISTIE (R-5) MR B DEURI SC, SEC. EDU. SC, AGA
26	<a href="#">Cont.Cas(C)/756/2022</a>	MD AMIR ALI SHEIKH <b>Versus</b> DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
27	<a href="#">MFA/21/2023</a> WITH LCR	UNION OF INDIA . <b>Versus</b> M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/747/2023</a> <b>in</b> MFA/21/2023	UNION OF INDIA <b>Versus</b> M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
28	<a href="#">MACApp./182/2023</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> ASHANTA SAIKIA AND 2 ORS. H	MRS M SAIKIA MR. R GOSWAMI MS. P BORTHAKUR	MR. N ANAND (R-1,2) MS.D SAIKIA (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1226/2023</a> <b>in</b> MACApp./182/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> ASHANTA SAIKIA AND 2 ORS.	MR. R GOSWAMI	GA, ASSAM
29	<a href="#">Cont.Cas(C)/241/2023</a>	DIPAK DEB <b>Versus</b> DR. J B EKKA AND 4 ORS	MR. M ISLAM	MR. B GOGOI (R-3) MR. A BHATTACHARJEE MR P NAYAK (R-3) D J CHAKMA MR A CHALIHA (R-3)
30	<a href="#">Cont.Cas(C)/256/2023</a>	DINADAYAL RABHA AND 33 ORS <b>Versus</b> PABITRA RAM KHAUND, IAS	MR P BHARADWAJ MR. D J BORAH	MR. N UPADHAYAY

31	<a href="#">Cont.Cas(C)/329/2023</a>	BHUBAN CH BORA <b>Versus</b> DR. P UDAY PRAVEEN	MR S BORTHAKUR MR. J ABBAS	
32	<a href="#">MFA/8/2024</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> FAKAR UDDIN AND ANR.	MR. R C PAUL	MR. D K KOTHARI MR. M TALUKDAR MR. K R PATGIRI (R-1) MD S HOQUE (R-1) MR. M DEKA (R-1) MR. T K BORA(R-1) MR. N KOTHARI
33	<a href="#">CO/13/2024</a> WITH LCR in <a href="#">MACApp./251/2024</a> <b>WITH</b> <a href="#">MACApp./251/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> PUROBI NATH AND 4 ORS  THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PUROBI NATH AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (r-4)
34	<a href="#">MFA/19/2024</a> WITH LCR 1 FILE	ABANTI TANTI AND ANR. <b>Versus</b> THE UNION OF INDIA	MS N RAFIQUE MR. S RAHMAN MR A N IQBAL	MR. S S ROY DY.S.G.I.
35	<a href="#">MFA/41/2024</a> WITH LCR	RAFIT ALI AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
36	<a href="#">MFA/55/2024</a> WITH LCR 1 FILE	GOLAP JAN BIBI <b>Versus</b> THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	
37	<a href="#">Cont.Cas(C)/303/2024</a>	SAFIKUL ISLAM <b>Versus</b> AYUSH GARG , IAS	MR. R ALI	
38	<a href="#">CRP(IO)/339/2024</a> WITH LCR 1 FILE, FIXED	HARI DEVI KALITA <b>Versus</b> PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
39	<a href="#">I.A.(Civil)/2813/2024</a> WITH LCR in <a href="#">MACApp./151/2024</a> <b>WITH</b> <a href="#">MACApp./151/2024</a>	KANIKA BALA RAY AND ANR <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> KANIKA BALA RAY AND 3 ORS.	MR. A R AGARWALA  MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A J SAIKIA  MR. A R AGARWALA (r-1,2)
40	<a href="#">I.A.(Civil)/3401/2024</a> WITH LCR 3 FILES in <a href="#">MACApp./306/2023</a> <b>WITH</b> <a href="#">MACApp./306/2023</a>	SMTI GIRIJA RAY <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS  THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GIRIJA RAY AND 2 ORS	MR H DAS MR. B C DEKA  MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA	MRS. D DAS BARMAN  MR. S AHMED (r-2,3) MS N AKTAR (r-2,3) P KALITA (r-2,3)
41	<a href="#">MACApp./461/2023</a>	GIRIJA RAY <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS B	MR H DAS MR. B C DEKA D BARUAH	MR. S AHMED (R-2,3)
42	<a href="#">I.A.(Civil)/3645/2024</a> WITH LCR 2 FILES in <a href="#">MACApp./702/2022</a>	SMTI BINA BORO <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED B	MR. M ALI	MR. S S SARMA

WITH  
[MACApp./702/2022](#)

NATIONAL INSURANCE COMPANY  
LIMITED

**Versus**

SMTI BINA BORO AND 2 ORS

MR H BURAGOHAJN  
MR S S SHARMA  
MR. B J MUKHERJEE

MR A ALI  
MR. M ALI  
MS. M KHATUN

**HEARING**

43 [MACApp./28/2011](#)  
WITH LCR

UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
MUSTT. TARAMAI BEGUM and ANR.

MR.S DUTTA

MR.N D BHUYAN  
MR.D DAS  
MR.G KALITA

WITH  
[MC/891/2011](#)  
in MACApp./28/2011

UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
MUSTT. TARAMAI BEGUM and ANR.

MR.S DUTTA

MR.N D BHUYAN  
MR.D DAS  
MR.G KALITA

44 [MACApp./79/2013](#)  
WITH LCR

LAXMI RANI DAS and 4 ORS  
**Versus**  
SALEK AHMED and ANR

MR.S C BISWAS  
MR.A IKBAL  
MS.E SHITIRI  
MS.S PHUKAN  
MS.R DAS  
MS.S D CHOUDHURY

MRS. S ROY (R2)  
MS. I DAS (R2)

45 [MACApp./302/2013](#)  
WITH LCR 2 FILES

RUMI TALUKDAR  
**Versus**  
RAJIB ALI and 2 ORS.

MR.J TALUKDAR  
MR.B K JAIN  
MS U DAS  
MS.M DASGUPTA  
MS.A SAIKIA

MS.M CHOUDHURY  
MR.S DUTTA  
MR.C SHARMA  
MS.A GOGOI

46 [MACApp./147/2014](#)  
WITH LCR

UNION OF INDIA  
**Versus**  
ISMAIL AND 3 ORS

C.G.C.  
MR.K PAUL  
MR. B SARMA

MR.A TALUKDAR(R-4)  
MS.L SHARMAR-4  
MR.K K BHATTA(R-4)  
MR.J JOHN(R-4)

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.Rev.P./456/2013</a> (AT 10:30 AM )	JUGNU TANTI <b>Versus</b> THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
	<b>WITH</b>			
2	<a href="#">Crl.Rev.P./457/2013</a>	ABU TANTI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Cont.Cas(C)/212/2024</a>	MAHADEV CHOUDHARY AND ANR <b>Versus</b> SUSHAMA MUKHARJI	MR P BHARDWAJ MS. B DEVI	
	<b>WITH</b>			
4	<a href="#">WP(C)/4754/2022</a>	MAHADEV CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	MR. S CHAUHAN (R-8) GA, ASSAM MR. A R SHOME MR. P MAZUMDER (R-8) N ALAM M. BORUAH (R-8) SC, ASSAM STATE LEGAL SERVICE AUTHORITY
5	<a href="#">Cont.Cas(C)/607/2024</a>	DHIRAJ DEY <b>Versus</b> MOYUR JYOTI GOGOI AND ORS	MR H BARUAH MR P P PHUKAN	
6	<a href="#">Cont.Cas(C)/1/2025</a>	SHRI DHIRAJ DEY <b>Versus</b> THE DY COMMISSIONER OF POLICE	MR H BARUAH MR P BORAH MR P P PHUKAN	
7	<a href="#">Cont.Cas(C)/70/2025</a>	MAHADI ALAM AND ELEVEN OTHERSS <b>Versus</b> SRI HIMANGSHU PRATIM NATH AND THREE ORS	MR. A C BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	
8	<a href="#">Cont.Cas(C)/137/2025</a> B/O	M/S CAR SERVICING CENTER AND ANR <b>Versus</b> MEGHA NIDHI DAHAL AND 2 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	
9	<a href="#">Cont.Cas(C)/138/2025</a>	NIRMALA TOPPO <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	



10	<a href="#">Cont.Cas(C)/139/2025</a>	SMTI ANURADHA BARMAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
11	<a href="#">WP(C)/287/2025</a> B/O	PIBCO ENTERPRISES PVT LIMITED <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
12	<a href="#">WP(C)/470/2025</a> B/O	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
13	<a href="#">WP(C)/471/2025</a> B/O	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
14	<a href="#">WP(C)/759/2025</a>	SATYAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
15	<a href="#">WP(C)/1161/2025</a> FIXED	MST. ALEMAN NESA AND ANR <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE SC, PWD
16	<a href="#">WP(C)/1258/2025</a> FIXED	MS JITU ENTERPRISES AND SOUNDS SERVICE <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
17	<a href="#">WP(C)/1312/2025</a>	KRAZYTRIP <b>Versus</b> INDUSIND BANK LIMITED AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
18	<a href="#">WP(C)/1313/2025</a>	DR. AMIT SWARNAKAR <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND ANR	MR B SINHA MR. A SARMA MS. R VERMA	SC, A S H B
19	<a href="#">WP(C)/1317/2025</a>	RUSTAM ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D. SC, ECI SC, ASEC
20	<a href="#">WP(C)/1319/2025</a>	NITISH DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE
21	<a href="#">WP(C)/1320/2025</a>	MD SAMSUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1326/2025</a>	M/S G R NIRMOLIA AND CO <b>Versus</b> UNION OF INDIA AND ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
23	<a href="#">WP(C)/1328/2025</a>	SRI DIPAK KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND OTHERS	MR D K NATH MS M DAS	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/1336/2025</a>	BARMATIA PT-II MOUZA DEVELOPMENT COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, P AND R.D. GA, ASSAM SC, A S E C
25	<a href="#">WP(C)/1338/2025</a>	SABITRI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	SC, P AND R.D. GA, ASSAM PP, ASSAM
26	<a href="#">WP(C)/1340/2025</a>	SRI RABI GOWALA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/1342/2025</a>	PIYARA BEGUM <b>Versus</b> THE BRANCH MANAGER	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	GA, ASSAM
28	<a href="#">WP(C)/1343/2025</a>	MADAN BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I. SC, NHDC

29	<a href="#">WP(C)/1348/2025</a>	BIDYADHAR HAZARIKA @ BIDYA SAGAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. <b>ADMISSION</b>	MR. O K SHRESTHA MR. M AHMED MD I H LASKAR MS. A SAIKIA	GA, ASSAM SC, PWD SC, REVENUE
30	<a href="#">WP(C)/802/2017</a> FIXED	HARESWAR SARMA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, REVENUE AND DISASTER MANAGEMENT ASSTT.S.G.I. MR. C BARUAH (SC, NHAI)
31	<a href="#">WP(C)/7518/2022</a>	ASSAM MORAN SABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/1040/2023</a> FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/4091/2023</a> FIXED	DILIP KUMAR THAKURIA <b>Versus</b> THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
34	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
35	<a href="#">WP(C)/1584/2024</a> FIXED	SHREE NIWAS BASUDEO AND CO. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
36	<a href="#">WP(C)/4168/2024</a> FIXED	ASSI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
37	<a href="#">WP(C)/6430/2024</a> FIXED	TIRUPATI METALS <b>Versus</b> THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
38	<a href="#">WP(C)/6701/2024</a> B/O	SMTI GITA ROY AND ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MS P DEB MR R CHAKRAVORTY MS N DEB S RABHA	GA, ASSAM SC, NHAI MR M R ADHIKARI (C.G.C) MR M R ADHIKARI (C.G.C) DY.S.G.I. SC, REVENUE
39	<a href="#">WP(C)/6821/2024</a> FIXED	NATWAR KUMAR JALAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/336/2025</a> <b>in</b> WP(C)/6821/2024	THE UNION OF INDIA AND 2 ORS <b>Versus</b> NATWAR KUMAR JALAN	MR. A GOYAL	
40	<a href="#">WP(C)/7070/2024</a> FIXED	KANDARPA BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/131/2025</a> FIXED	JAKIR HUSSAIN AND 9 OTHRS <b>Versus</b> THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
42	<a href="#">WP(C)/149/2025</a> FIXED	URMILA SUBBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
43	<a href="#">WP(C)/172/2025</a> FIXED	ROKIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE

**ORDERS**

44	<a href="#">WP(C)/5037/2018</a>	LALITA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. R BORPUJARI (R7) MRS DIPANJALI BORPUJARI (R7)
45	<a href="#">Cont.Cas(C)/277/2019</a>	AGARWAL STORE AND ANR. <b>Versus</b> SIDDHARTH SINGH AND ORS.	MR. R K AGARWALA MR H DAS MR G KHANDELIA MS. D KALITA MR. K DEKA MR H BETALA MS KEWI MR R PAUL MR D KHAN	
46	<a href="#">Cont.Cas(C)/278/2019</a>	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND ORS.	MR. R K AGARWALA MR H DAS MR H DAS MR G KHANDELIA MS. D KALITA MR. K DEKA MR H BETALA MS KEWI MR R PAUL MR D KHAN MS A ROY	
47	<a href="#">Cont.Cas(C)/734/2019</a>	MOHINI GOHAIN BARUAH AND ANR. <b>Versus</b> SURYA PHUKAN AND ANR.	MR. P J SAIKIA MR. A K GUPTA	
48	<a href="#">WP(C)/3635/2020</a>	AJIT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG MR. N B P SINGHA	GA, ASSAM SC, APDCL
	<b>WITH</b> <a href="#">I.A.(Civil)/906/2022</a> <b>in</b> WP(C)/3635/2020	AJIT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N B P SINGHA	GA, ASSAM
49	<a href="#">Cont.Cas(C)/159/2024</a> FIXED	RAMA KANTA DAS AND 4 ORS. <b>Versus</b> MUNINDRA NATH NGATEY	MR R S CHAUHAN MS. D CHAUHAN MD. K ISLAM	MR H SARMA
50	<a href="#">I.A.(Civil)/3689/2024</a> WP(C) 4428/23 (D/O) <b>in</b> WP(C)/4428/2023	FAIZUR RAHMAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/637/2025</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K ALOM MR. T ISLAM	GA, ASSAM
52	<a href="#">I.A.(Civil)/660/2025</a> <b>in</b> WP(C)/130/2025	NAGAON DISTRICT BAR ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ORS	MS A HUSSAIN MR. M I HUDA S AHMED	GA, ASSAM GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/130/2025</a>	NAGAON DISTRICT BAR ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN MR. M I HUDA S AHMED S AHMED	MR. T J MAHANTA, SC, GHC GA, ASSAM SC, REVENUE
<b><u>HEARING</u></b>				
53	<a href="#">Crl.A./161/2008</a> PART-HEARD, LCR 1 BUNDLE, FIXED	SARAT CH. BORA <b>Versus</b> C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./673/2025</a>	HAKIM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. ABU LAISE	PP, ASSAM
2	<a href="#">Bail Appln./679/2025</a>	IRFAN ALI <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
3	<a href="#">Bail Appln./680/2025</a>	RUFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./683/2025</a>	JOYNAL HUSSEN ALIAS JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR MR. R A MAZUMDER MS A MAJUMDER	PP, ASSAM
5	<a href="#">Bail Appln./685/2025</a>	SRI KARABI RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
6	<a href="#">Bail Appln./686/2025</a>	SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. J ALI	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/397/2025</a>	MD AKRAMUL ISLAM @ MANIK <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">CRP(IO)/188/2019</a>	PURNA KANTA HAZARIKA <b>Versus</b> PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	

9	<a href="#">CRP(IO)/288/2023</a>	MANISH SISODIA <b>Versus</b> RINIKI BHUYAN SARMA	DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN	MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
	<b>WITH</b> <a href="#">I.A.(Civil)/2726/2023</a> <b>in</b> CRP(IO)/288/2023	MANISH SISODIA <b>Versus</b> RINIKI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	MR. R BORPUJARI
10	<a href="#">CRP(IO)/267/2024</a>	MAHESH CH. MEDHI <b>Versus</b> JITU KUMAR MEDHI AND 2 ORS.	MR. R ALI MR M BORO	MR N P BARUAH (R-1 TO 3)
		<b><u>BAIL HEARING (BA)</u></b>		
11	<a href="#">Bail Appln./1700/2024</a> WITH CASE RECORD(SCANNED COPY)	BHOLA SEKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	<a href="#">Bail Appln./2556/2024</a> WITH CASE RECORD(SCANNED COPY),FIXED	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	<a href="#">Bail Appln./358/2025</a> WITH CASE RECORD(SCANNED COPY)	SAHAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. S RAHMAN MR A IKBAL J S AHMED	PP, ASSAM
		<b><u>BAIL HEARING</u></b>		
14	<a href="#">AB/1638/2023</a> WITH CASE RECORD(SCANNED COPY)	APU RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	<a href="#">AB/3238/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MR D C NATH (R2) PP, ASSAM
16	<a href="#">AB/3408/2024</a>	MD AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
17	<a href="#">AB/84/2025</a>	LUHIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN	MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM
18	<a href="#">AB/155/2025</a>	DILOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
19	<a href="#">AB/281/2025</a> FIXED	RAKESH KUMAR PRASAD <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
20	<a href="#">RSA/8/2024</a>	ON THE DEATH OF SOLE APPELLANT ( ABONI NATH SARMAH), HIS LEGAL HEIRS <b>Versus</b> SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA MR. U B SARMA MRS. G SARMA	MS. P BHATTACHARYA MR. A BORUA
	<b>WITH</b> <a href="#">I.A.(Civil)/615/2024</a> <b>in</b> RSA/8/2024	ON THE DEATH OF SOLE APPELLANT ( ABONI NATH SARMAH), HIS LEGAL HEIRS KAPLANA DEVI AND 2 ORS <b>Versus</b> SRI PORITOSH BHARADWAJ AND 2 ORS	MR. U B SARMA	MR. T J MAHANTA
21	<a href="#">RSA/40/2024</a>	NUR ISLAM AND 18 ORS. <b>Versus</b> SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	

	<b>WITH</b> <a href="#">I.A.(Civil)/644/2024</a> in RSA/40/2024	NUR ISLAM AND 18 ORS. <b>Versus</b> SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH	
22	<a href="#">RSA/178/2024</a>	ABDUL ALI <b>Versus</b> SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR T CHAKRABORTY (R1-R9) MR. D CHOUDHURY (R1-R9) MR J DAS (R1-R9) MR. R K SARMA (R1-R9)
	<b>WITH</b> <a href="#">I.A.(Civil)/3031/2024</a> in RSA/178/2024	ABDUL ALI <b>Versus</b> SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
<b>ORDERS</b>				
23	<a href="#">Review.Pet./97/2018</a> IN REV.PET. 73/2013(D/O), WITH LCR, FIXED	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI <b>Versus</b> SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
24	<a href="#">CRP(IO)/85/2019</a>	ON THE DEATH OF TAZNUR ALI, HIS LEGAL HEIRS AND ANR <b>Versus</b> MATLIB ALI AND 2 ORS.	MD M S ALI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1367/2020</a> in CRP(IO)/85/2019	ON THE DEATH OF TAZNUR ALI, HIS LEGAL HEIR, SAKINA BIBI AND 5 ORS <b>Versus</b> MATLIB ALI AND 2 ORS.	MD M S ALI	
	<b>WITH</b> <a href="#">I.A.(Civil)/731/2021</a> in CRP(IO)/85/2019	ON THE DEATH OF SAKIMA BIBI HER LEGAL HEIRS AND ANR. <b>Versus</b> MATLIB ALI AND 2 ORS.	MD M S ALI	
25	<a href="#">RFA/36/2022</a> WITH LCR	SANKAR BISWAS <b>Versus</b> MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	
26	<a href="#">CRP(IO)/186/2022</a>	JAINEX TEA COMPANY PRIVATE LIMITED <b>Versus</b> ASSAM VALLEY TEA AND TRADING COMPANY PRIVATE LIMITED AND 6 ORS	MR H MAURYA MR. PANCHAM SURANA MR T R SEN	MR. P N GOSWAMI R-7
27	<a href="#">I.A.(Civil)/1484/2022</a> in CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI
	<b>WITH</b> <a href="#">CRP(IO)/56/2018</a>	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 7 ORS.	MS. N BAROOAH MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MR. D KONWAR MR. H KALITA MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R J BORDOLOI (R1-4, R6-8) MRS M SHARMA (R1-4) MR. R ALI (R1-4, R6-8) MS. G P SHAHI (R1-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2516/2018</a> in CRP(IO)/56/2018	MD. ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 12 ORS	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR. R ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2517/2018</a> in CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 12 ORS.	MRS. K DEVI MR. R GOSWAMI MS. P PATHAK MS. P KALITA	MR. R J BORDOLOI MS. M SARMAH MR A ALI

	<b>WITH</b> <a href="#">I.A.(Civil)/2519/2018</a> in CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 7 ORS.	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR A ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/1488/2022</a> in CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI
28	<a href="#">CRP(IO)/379/2023</a>	SADHAN DAS <b>Versus</b> ANIL CHOUDHURY	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MR. N ALAM (R-1) MS. B JAIN (r-1)
29	<a href="#">RFA/9/2024</a>	BISWAJIT BHUYAN AND ANR. <b>Versus</b> TULSHI DAS	MR. P MAHANTA MS. P SAHARIA	
30	<a href="#">FAO/12/2024</a> WITH CRP/97/2014 (D/O)	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIP (R-2) S RABHA (R-2) SC, HDFC BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/922/2024</a> in FAO/12/2024	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/2553/2024</a> in FAO/12/2024	SHARMILA VIJAY SHETTY <b>Versus</b> B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
31	<a href="#">RFA/21/2024</a>	NARAYANI BOSE DEB <b>Versus</b> RASH BIHARI THAKUR AND 2 ORS	MR. M K SARMA MRS. M. BARUAH BHUYAN	MR. D CHAKRABARTY (r-1) MS D.CHAKRABARTY (r-1)
32	<a href="#">RFA/40/2024</a> WITH LCR	HORIZON MARKETING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S P ROY MS. V RAI	GA, ASSAM SC. WATER RESOURCE DEPTT.
33	<a href="#">RFA/45/2024</a> WITH LCR	NANDITA ACHARJEE <b>Versus</b> M/S JAIN AND ASSOCIATES AND ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	MR. B K JAIN (R-2,3,5) MS S BORAR(R-2,3,5) MR. N J DAS(R-2,3,5) MS. C AGARWAL(R-2,3,5)
34	<a href="#">RFA/47/2024</a> WITH LCR	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> M/S SURAJ CONSTRUCTION	MR. A BISWAS MS M DAS MR. P SAIKIA	A K MISHRA
35	<a href="#">RFA/53/2024</a> WITH LCR	RAJU HAZARIKA <b>Versus</b> SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	MR N N UPADHYAYA (R-1) MR. D K BAGCHI (R-1) MR. B B KAKATI (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2554/2024</a> in RFA/53/2024	RAJU HAZARIKA <b>Versus</b> SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
36	<a href="#">Tr.P.(C)./53/2024</a>	JANTI DAS <b>Versus</b> MANTU BORAH	MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MR. B GOGOI MR A CHALIHA MR M BHUYAN
37	<a href="#">RFA/54/2024</a>	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR. N C DAS (r-2) MS. M DEVI (r-2) MR. A DAS (r-2) MR H DAS MR P GOGOI FOR CAVEATOR



38	<a href="#">CRP/63/2024</a>	NANDA KISHOR SINGH <b>Versus</b> DEBOJIT PRASAD SINGH	MR. S SHARMA	MR. J ALI MR. M. P. SARMA MS. B M CHHETRI MS A DUTTA
39	<a href="#">RFA/64/2024</a>	TIKENDRAJIT DAS <b>Versus</b> PANCHI DUTTA	MR I S MAZUMDAR MR N ALI	
40	<a href="#">FAO/71/2024</a> WITH LCR	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3088/2024</a> in FAO/71/2024	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY
41	<a href="#">CRP(IO)/135/2024</a>	DAIBAKI KUMARI DEVI AND ANR <b>Versus</b> SUBARNA SARMA AND 3 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	
42	<a href="#">I.A.(Civil)/2444/2024</a> WITH LCR in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	<b>WITH</b> <a href="#">RFA/52/2024</a>	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2963/2024</a> in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
43	<a href="#">I.A.(Civil)/2645/2024</a> in RFA/55/2024	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
	<b>WITH</b> <a href="#">RFA/55/2024</a>	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
44	<a href="#">I.A.(Civil)/3615/2024</a> B/O in CRP/91/2024 <b>WITH</b> <a href="#">CRP/91/2024</a>	SRI SUJOY MITRA <b>Versus</b> SMT. RIMASHREE PAUL,	MS A HUSSAIN S AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
		SRI SUJOY MITRA <b>Versus</b> SMT. RIMASHREE PAUL	MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED	
45	<a href="#">I.A.(Civil)/3660/2024</a> in MACApp./14001/2024	RAHIMA BEGUM CHOUDHURY <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. S ALIM (R-3,54,5,6) MR. B HUSSAIN(R-3,54,5,6) MR. P K SARMA (R-2) MRS. M TALUKDAR(R-10) MR. N I KHAN (R-10) MR. S Z RAHMAN(R-10)

	<b>WITH</b> <a href="#">MACApp./14001/2024</a> (Filing Number)	RAHIMA BEGUM CHOUDHURY <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR	
46	<a href="#">I.A.(Civil)/4014/2024</a> WITH LCR in <a href="#">MACApp./139/2024</a>	KRISHNA SAHA <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S BISWAS	
	<b>WITH</b> <a href="#">MACApp./139/2024</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> KRISHNA SAHA AND 2 ORS.	MR. R J DAS	MR D K MEDHI (R2, R3) P BORUAH (R2, R3) MR. S BISWAS (R-1) MS D DEVI(R-1)
47	<a href="#">I.A.(Civil)/4041/2024</a> WITH LCR in <a href="#">MACApp./342/2023</a>	MINATI GOWALA AND 2 ORS. <b>Versus</b> M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED	MR. S BISWAS MS D DEVI	MR. P HAZARIKA
	<b>WITH</b> <a href="#">MACApp./342/2023</a>	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MINATI GOWALA AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR. S BISWAS (r-1,2) MS D DEVI(r-1,2)
48	<a href="#">I.A.(Civil)/674/2025</a> CAVT. NO.125920/24,N in <a href="#">MACApp./2460/2025</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT ANYAI WANGSU AND 3 OTHERS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./2460/2025</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT ANYAI WANGSU	Tridib Kalita	
49	<a href="#">I.A.(Civil)/675/2025</a> in <a href="#">RSA/15191/2024</a>	ANANT KUMAR MISHRA <b>Versus</b> SUSIL CHANDRA BORDOLOI	MR P KATAKI MRS R BEGUM MS. A LALA	
	<b>WITH</b> <a href="#">RSA/15191/2024</a> (Filing Number)	ANANT KUMAR MISHRA <b>Versus</b> SUSIL CHANDRA BORDOLOI	MR P KATAKI	
50	<a href="#">I.A.(Civil)/677/2025</a> in <a href="#">LA.App./15864/2024</a>	MONORANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NF RLY
	<b>WITH</b> <a href="#">LA.App./15864/2024</a> (Filing Number)	MONORANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. M A SHEIKH	

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/4826/2021</a>	AMAN SATYA KACHROO TRUST <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/4032/2021</a>	AMAN SATYA KACHROO TRUST <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
3	<a href="#">WP(C)/5563/2021</a>	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9)
4	<b>WITH</b> <a href="#">WP(C)/3032/2021</a>	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1897/2021</a> in WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1833/2024</a> in WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> AKASH GANGA CONSTRUCTION AND 8 ORS	MR P SHARMAH	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/4502/2022</a>	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA	GA, ASSAM SC, APDCL MR. B PATHAK (R-6,7) MR. R THADANI (R-6,7) MR V KUMAR (r-8) SC, GMC

**ADMISSION**

6	<a href="#">WP(C)/897/2016</a>	AYEDA BEGUM <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 5 ORS.	MR. M KATAKI	MS. M HAZARIKA MR. R K BHUYAN (R- 5&6) MR. R RABHA (R- 5&6) MR. K SAIKIA (R- 5&6) SC, GMC MD.K ALI (R- 5&6) SC, G M D A GA, ASSAM
7	<a href="#">WP(C)/2483/2016</a>	CHANDAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENETETLA	
8	<a href="#">WP(C)/695/2017</a>	KABITA CHOUDHURY <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
9	<a href="#">WP(C)/3047/2017</a>	ALIMUDDIN and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
10	<a href="#">WP(C)/5029/2017</a>	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3048/2017</a> <b>in</b> <a href="#">WP(C)/5029/2017</a>	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
11	<a href="#">WP(C)/5608/2017</a>	SAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A R AGARWALA	GA, ASSAM MR. A K PHUKAN, SC, GAD
12	<a href="#">WP(C)/7943/2017</a> WITH OFFICE NOTE	KAMAL LOCHAN DEV GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
13	<a href="#">WP(C)/63/2018</a>	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR.S P ROY MR.R P N SINGH MR. S ISLAM MS. M KONCH MS. A KAUSHAR MR.N N JHA	GA, ASSAM
14	<a href="#">WP(C)/246/2018</a>	AJIRON BIBI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR A R BHUYAN MR. M A I HUSSAIN	MR. S H RAHMAN (R- 6 TO 26) SC, FCSCA GA, ASSAM MR. D A KAIYUM (R- 6 TO 26) MR. N ISLAM (R- 6 TO 26)
15	<a href="#">WP(C)/314/2018</a>	RABEYA BEGUM <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	MR. T C CHUTIA (ADDL. SR. GA, ASSAM) (R- 1,3,4,5,6,7,8) MR P NAYAK (R-2) SC, FINANCE
16	<a href="#">WP(C)/333/2018</a>	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	K LAHKAR A ALI M ALI	T BORAH GA, ASSAM MR. R K JAIN
17	<a href="#">WP(C)/373/2018</a>	BONDITA ACHARYA <b>Versus</b> THE STATE OF ASSAM	MR U N CHETRY MR. O LASKAR MS M DAS	GA, ASSAM
18	<a href="#">WP(C)/415/2018</a>	LALIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I.

19	<a href="#">WP(C)/437/2018</a>	ZABIR HUSSAIN LASKAR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	JUNM LASKAR MS. A AHMED	MR. S DUTTA
20	<a href="#">WP(C)/998/2018</a>	SAJAN KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	GA, ASSAM MR. S K GOSWAMI MR. S K GOSWAMI MS. P BHATTACHARYA (r-4) MS. P MAHANTA(r-4) MR B K GOSWAMI MR B K GOSWAMI MR B K GOSWAMI MR. A KALITA MR. A KALITA MR. A KALITA
21	<a href="#">WP(C)/2255/2018</a> L/O, NOT B/H S SHYAM(J)	SAMEL PROJA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS. N DEKA	GA, ASSAM
22	<a href="#">WP(C)/7421/2018</a>	SHEIKH NOOR ISLAM <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR. P BORAH MR. S BISWAS MS. J KAKOTI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
23	<a href="#">WP(C)/7631/2018</a> L/O	RAKESH KUMAR SURANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/8867/2018</a>	M/S. M.D.K. BRICK FIELD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	SC, REVENUE
25	<a href="#">WP(C)/4423/2022</a> NOT B/H S K MEDHI(J)	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (R-2,3) MS N K DEVI (R-2,3) MR. N ANIX SINGH (R-2,3) MR H GUPTA ASSTT.S.G.I. SC, I R C T C
	<b>WITH</b> <a href="#">I.A.(Civil)/2078/2022</a> <b>in</b> WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. ( A GOVT. OF INDIA ENTERPRISE) AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
26	<a href="#">WP(C)/6489/2022</a>	DIBYAMONI BORO <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> <a href="#">WP(C)/7538/2022</a>	BHUPEN KHOLAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> <a href="#">WP(C)/7541/2022</a>	TILON DOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> <a href="#">WP(C)/7794/2022</a>	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> <a href="#">WP(C)/7841/2022</a>	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
31	<a href="#">WP(C)/379/2023</a>	JINTU RONGHANG <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL

32	<b>WITH</b> <a href="#">WP(C)/2327/2023</a>	SANJIB KR DEKA <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR P BORAH	SC, TIWA AUTONOMOUS COUNCIL
33	<a href="#">WP(C)/1212/2023</a> WITH OFFICE NOTE, FIXED	M/S DAYAL CONSTRUCTIONS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r- 7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2024</a> in WP(C)/1212/2023	RANJU AGARWAL AND ANR <b>Versus</b> M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
34	<b>WITH</b> <a href="#">WP(C)/392/2023</a>	RANJU AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/154/2025</a> in WP(C)/392/2023	M/S DAYAL CONSTRUCTIONS AND 4 ORS <b>Versus</b> RANJU AGARWAL AND ORS	MR. B D KONWAR SR. ADV. MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	GA, ASSAM MR. SAILENDRA DEKA MR. B DUTTA
35	<a href="#">WP(C)/488/2024</a>	M/S DHOLA INFRA PROJECTS LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
36	<a href="#">WP(C)/902/2024</a>	SUREN CHUTIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
37	<a href="#">WP(C)/911/2024</a>	CHANDRAPUR COOPERATIVE COLECTIVE FARMING SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/3545/2024</a>	JAMANUL WARIS TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
39	<a href="#">WP(C)/4083/2024</a> CAVT. NO.07542/024,	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S K BEHARA	MR. B SHARMA (FOR CAVEATOR) DY.S.G.I.
40	<a href="#">WP(C)/5172/2024</a>	UTTAM KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	MS. RUKMINI BARUA(R- 3,4) MS. PADMINI BARUA (R- 3,4) SC, TRANSPORT DEPARTMENT, ASSAM
41	<a href="#">WP(C)/174/2025</a> FIXED	ULUBARI SMASHAN COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GMC

42	<a href="#">WP(C)/424/2025</a> FIXED	DEBU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
43	<a href="#">WP(C)/481/2025</a> FIXED	BIJAY LAKSHMI SAMABAI SAMITI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, REVENUE
44	<a href="#">WP(C)/809/2025</a> FIXED	TAFAJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
45	<a href="#">WP(C)/901/2025</a> FIXED	MUSABBAR ALI KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM
46	<a href="#">WP(C)/909/2025</a> FIXED	SOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
47	<a href="#">WP(C)/927/2025</a> FIXED	ISRAFIL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
48	<a href="#">WP(C)/934/2025</a> FIXED	MUBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
49	<a href="#">WP(C)/1010/2025</a> FIXED	AMIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
50	<a href="#">WP(C)/1130/2025</a> FIXED	JAMIR UDDIN BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A M S MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
<b>ORDERS</b>				
51	<a href="#">WP(C)/7595/2017</a>	BHABANANDA GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MS.H DEKA MR.S BORTHAKUR	GA, ASSAM MS. R GOGOI MS. D DUTTA
52	<a href="#">WP(C)/6153/2019</a> AFTER A WEEK	HAREN BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M DUTTA MR. A BHATTACHARYYA MR N BARMAN	GA, ASSAM
53	<a href="#">WP(C)/2957/2021</a> NOT B/H D BARUAH(J)	M/S VINAYAK LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
54	<a href="#">WP(C)/5375/2021</a> WITH WP(C)/6704/2015 AND CONT. CASE(C)/362/2018(BOTH D/O), B/O	TRAILOKYA DEKA AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
55	<a href="#">WP(C)/5666/2022</a>	TASIRON KHATUN BEWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM
56	<a href="#">Cont.Cas(C)/427/2023</a>	SUSHIL KUMAR AGARWALLA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
57	<a href="#">WP(C)/744/2023</a> B/O	KALINATH SARMA AND 6 ORS <b>Versus</b> NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD (NEDFI) AND 10 ORS	MR. R SARMA MR R PATAR MR. P M KALITA MRS. G M D BAISHYA	GA, ASSAM MR. A K RAY (R-6) MR. I GOGOI (R-6) MISS T DAS (R-6) SC, NEDFI
58	<a href="#">WP(C)/6965/2023</a>	SYED HAKIK KHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A M S MAZUMDER GK GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
59	<a href="#">WP(C)/3535/2024</a> CAVT. NO.06332/024,	KAYSOR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP MR B SINHA FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/3182/2024](#)  
**in** WP(C)/3535/2024

ABDUL HAMID CHOWDHARY  
**Versus**  
KAYSOR AHMED AND 6 ORS

MR B SINHA  
MR B SINHA

SC, CO OP  
MR. M U MONDAL

60 [WP\(C\)/165/2025](#)  
FIXED

ONGC SRAMIK BAL  
**Versus**  
UNION OF INDIA AND 10 OTHERS

MR. P J SAIKIA, SR. ADV  
MR. M KALITA  
MR. P BORDOLOI  
MR. N M DAS  
MR. J HATIMURIA

MR. S C KEYAL(R-10)  
MR B CHOUDHURY (R2-R6)  
M DEKA(R-10)  
MS. N KAKATI(R-10)  
DY.S.G.I.  
K JAIN (R-10)

61 [WP\(C\)/373/2025](#)  
WITH OFFICE NOTE

GOBINDA CHANDRA PAUL  
**Versus**  
THE STATE OF ASSAM AND 28 ORS.

MR. A R BHUYAN  
MR N Z CHOUDHURY  
MR N A MAZARBHUIYA  
M ALI

SC, PWD ROAD  
GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
6)	MR. R BORA	26-02-2025	To	15-03-2025
7)	MR S SARMA	27-02-2025	To	15-03-2025
8)	MR. A GANGULY	28-02-2025	To	16-03-2025
9)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
10)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
11)	MR. B J GHOSH	04-03-2025	To	10-03-2025
12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,10th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">MACApp./657/2017</a> (AT 10:30 AM)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1-R3) MR. R ISLAM (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4276/2017</a> in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
<b>DELIVERY OF ORDER</b>				
2	<a href="#">Bail Appln./3243/2024</a>	MD MAMON HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	<a href="#">Bail Appln./478/2025</a>	RUPAM DEY @ RAJU DEY AND ANR <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
<b>MOTION (BA)</b>				
4	<a href="#">Bail Appln./340/2025</a>	MABRUR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS A BORAH MR. A K DAS	PP, ASSAM
5	<a href="#">Bail Appln./534/2025</a>	BIKROM NEOG AND ANR. <b>Versus</b> THE STATE OF ASAM	MR UNUSH KHAN MR S DAS	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./65/2025</a> FIXED	LALBAHADUR SK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
7	<a href="#">Crl.Rev.P./71/2025</a>	SALIM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN MR D J DAS M AHMED	PP, ASSAM
8	<a href="#">Crl.Rev.P./72/2025</a>	SAYESTA KHAN <b>Versus</b> SRI TAPAN KUMAR DAS AND ANR	MR. M I HUSSAIN R KHA	PP, ASSAM
9	<a href="#">Crl.Rev.P./73/2025</a>	BAKRADHAR KEOT <b>Versus</b> ANITA DAS AND ANR	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM

10	<a href="#">AB/213/2025</a> FIXED	MOIRANTHEM MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA,	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS R BEGAM	SC, NCB
11	<a href="#">Crl.Pet./236/2025</a> FIXED	KASHEM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
12	<a href="#">Crl.Pet./283/2025</a>	KABINDRA NARZARY <b>Versus</b> RAFIKUL ALI	MR G BAISHYA MR. D RABHA K BANIK	
13	<a href="#">Crl.Pet./284/2025</a>	M/S D G PHARMA, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J C GAUR U AGARWAL	PP, ASSAM
14	<a href="#">Crl.Pet./285/2025</a>	NARJINA @ NARZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL S S AHMED	PP, ASSAM
15	<a href="#">Crl.Pet./286/2025</a>	MAHIBUL HOQUE @ MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. S A HUSSAIN MR D J HALOI MR Z RAHMAN	PP, ASSAM
16	<a href="#">Crl.Pet./287/2025</a>	REJABUL HAQUE @ REZZAK ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI H R KHAN	PP, ASSAM
17	<a href="#">AB/453/2025</a>	BAMANG SEI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
18	<a href="#">AB/455/2025</a>	NABAM SINA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
19	<a href="#">AB/456/2025</a>	TECHI ALBAN <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
20	<a href="#">AB/548/2025</a>	MD. MIYA HUSSIAN AND ANR <b>Versus</b> THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
21	<a href="#">AB/549/2025</a>	AIYUB KHAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
<b>ADMISSION</b>				
22	<a href="#">Crl.Pet./1264/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/312/2023</a> <b>in</b> Crl.Pet./1264/2022	DR. FARHIN IQBAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
		SURANJANA HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
23	<a href="#">Crl.A./62/2025</a> B/O  <b>WITH</b> <a href="#">I.A.(Crl.)/145/2025</a> <b>in</b> Crl.A./62/2025	DILIP DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
		SRI DILIP DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
24	<a href="#">Crl.A./79/2025</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/214/2025</a> <b>in</b> Crl.A./79/2025	JAGANNATH GOPE <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR. Y S MANNAN MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
		JAGANNATH GOPE <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR. Y S MANNAN J S AHMED	PP, ASSAM

**BAIL HEARING (BA)**

25	<a href="#">Bail Appln./3622/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR A RASHID MR. K ISLAM MS S PARVEEN	MR. A Z AHMED (R-2) PP, ASSAM
26	<a href="#">Bail Appln./234/2025</a> FIXED	ARIF HUSSAIN @ ROSE ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
27	<a href="#">Bail Appln./448/2025</a> FIXED	MUKTAR HUSSAIN @ MUKTAR HUSSEN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI MS. R S BHUYAN	PP, ASSAM
28	<a href="#">Bail Appln./451/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	UTTAM SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, DRI
29	<a href="#">Bail Appln./457/2025</a> FIXED	MD RUPCHAN ALI ALIAS RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./487/2025</a> FIXED	SURENDRA KUMAR PANDIT <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
31	<a href="#">Bail Appln./580/2025</a> FIXED	ROHAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/3022/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	JABIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
33	<a href="#">AB/3422/2024</a> FIXED	ASAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
34	<a href="#">AB/75/2025</a> FIXED	ANISUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
35	<a href="#">AB/88/2025</a> FIXED	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
36	<a href="#">AB/231/2025</a> WITH CASE RECORD(SCANNED COPY) <b>WITH</b>	ROHIM UDDIN @ JAVED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
37	<a href="#">AB/230/2025</a>	AZAD AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
38	<a href="#">AB/357/2025</a> FIXED	NIRMAL PAYENG <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
39	<a href="#">AB/388/2025</a> WITH OFFICE NOTE, FIXED	AKTARUL ALAM @ AKTARUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM
40	<a href="#">AB/420/2025</a> FIXED	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.A./87/2024</a> WITH LCR 4 FILES, FIXED	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/292/2024</a> <b>in</b> CrI.A./87/2024	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
42	<a href="#">CrI.L.P./8/2025</a> <b>in</b> CrI.A./1361/2025	HELINA KHANOM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1361/2025</a> (Filing Number)	HELINA KHANOM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
43	<a href="#">CrI.Rev.P./32/2025</a> FIXED	PRAFULLA CHANDRA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C S RAY	PP, ASSAM
44	<a href="#">CrI.Pet./145/2025</a> FIXED	SRI PARTHA PRATIM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D ROY MS K DEKA	
45	<a href="#">CrI.Pet./162/2025</a> FIXED	BIREN DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
46	<a href="#">CrI.Pet./166/2025</a> FIXED	SHRI RIJU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DAS MR P DAS A DAS MS N BARUAH	PP, ASSAM
47	<a href="#">I.A.(CrI.)/166/2025</a> WITH OFFICE NOTE, LCR 3 FILES, P.B.-1 <b>in</b> CrI.A./253/2022	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./253/2022</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M AHMED (r-2) MD I H LASKAR (r-2) PP, ASSAM
48	<a href="#">I.A.(CrI.)/212/2025</a> <b>in</b> CrI.A./10551/2024	HARISH DAS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./10551/2024</a> (Filing Number)	HARISH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/10552/2024</a> (Filing Number)	HARISH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI	
49	<a href="#">I.A.(CrI.)/213/2025</a> <b>in</b> CrI.Rev.P./210/2025	PRASANT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOSWAMI K H SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./210/2025</a> (Filing Number)	PRASANT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR. D GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 10/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
4)	MS. M JAIN	27-02-2025	To	10-03-2025
5)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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12)	MR. R J DAS	03-03-2025	To	13-03-2025
13)	MR. A R SHOME	12-03-2025	To	19-03-2025